

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH AT NEW DELHI

O.A. No. 543 OF 2023

IN THE MATTER OF:

Rohit Thakran

...Applicants

Versus

State of Haryana &Ors.

....Respondents

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Filed by:

Place: New Delhi

Date: 27.06.2024



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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
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O.A. No. 543 OF 2023

IN THE MATTER OF:  
Rohit Thakran

...Applicants

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State of Haryana &Ors.

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**ADDITIONAL AFFIDAVIT ON BEHALF OF  
RESPONDENT NO.2 – HARYANA SHEHRI VIKAS  
PRADHIKARAN TO REJOINER AFFIDAVIT FILED BY  
THE APPLICANT**

**MOST RESPECTFULLY SHOWETH:**

I, Belina , aged about 33 years working as Estate Officer-II,  
Haryana Shehri Vikas Pradhikaran, Gurugram, do hereby  
solemnly affirm and state as under:

1. That I am the authorized representative of Respondent no.2  
in the present matter and in my official capacity as stated  
above, I am well conversant with the facts and  
circumstances of the present matter.
2. That I have read the Original Application filed by the  
Applicants along with the rejoinder affidavit filed by  
applicant and deny all the material allegations made  
thereunder against the answering Respondent.



3. That the present Original Application has been filed with plea to direct the State of Haryana as well as Haryana Shehri Vikas Pradhikaran to restore the two water bodies/reservoirs existing in Khasra No. 24 and 28 of village Adampur, Gram Panchayat Jharsa, Gurugram and to stop all construction activities in the land of said water bodies and to plant the trees in lieu of trees which have been illegally cut from the same.
4. That applicant in his rejoinder affidavit dated 23.05.2024 has claimed that Haryana Shehri Vikas Pradhikaran, Gurugram roads in Khasra No. 28, Village Adampur which forms part of HSVP Sector 50 were constructed only in year 2022 and Sewerage lines were also laid down in year 2023 contrary to claim of the respondent HSVP wherein it was stated that Development of roads and sewerage line was complete in year 2014.
5. That the above assertions of the applicant of roads and sewerage line in Khasra No. 28 around plot no. 54 to 72P, Sector 50, Gurugram being laid down in year 2022 and 2023 respectively is materially wrong and is vehemently denied.
6. That in order to demonstrate that development works like laying down of roads, sewerage, storm water drainage etc. were in fact complete in Khasra No. 28 in year 2014 and 2015, a detailed report was sought from the concerned

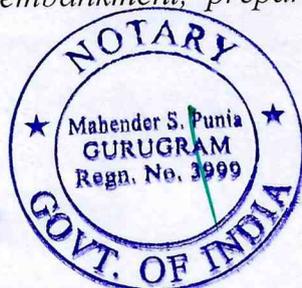


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Executive Engineer HSVP Division No. VI, Gurugram was taken. It is further submitted that vide letter dated 06.06.2024, the Executive Engineer, HSVP Division No. VI has provided the details of the tender , allotment of work qua construction of Roads , Sewerge lines, storm water drainage etc. in various pockets of the Sector 50 including the Pocket of Plot No. 54 to 72 P, Sector 50 ,Gurugram which was carved out on Khasra No. 28, Village Adampur,Gurugram. The said letter also elaborates that in year 2022 and 2023 tenders were invited for Special Repairs of the roads as well as Shifting of Sewerage Line , Storm water drainage etc in the three pockets in Sector 50 including the pocket of Plot No. 54 to 72P,Gurugram. A copy of letter dated 06.06.2024 of Executive Engineer HSVP Division No. 6, Gurugram bearing Memo No. 153299 dated 06.06.2024 is marked and annexed herewith as **Annexure R-1** for the kind consideration of the Hon'ble Court.

**Constructions of Roads in Khasra No. 28 ( In front of Plot No. 54 to 72P Sector 50,Gurugram)**

7. That Haryana ShehriVikas Pradhikaran earlier known as Haryana Urban Development Authority through Executive Engineer HUDA Division No. VI,Gurugram, invited Online Tender dated 05.12.2013 for Construction of Internal Roads in Various Pockets in Sector 50,Gurugram including in front of Plot No. 54 to 72 P, Sector 50,Gurugram qua "*Earth work in embankment, preparation of Sub Grade, Providing &*



*MA*

*Fixing GSB, WMM, Prime Coat & 25 MM thick Premix Carpet with Seal Coat type "B" on 10 Meter and 12 Meter wide roads & 50 MM Thick BM, 20mm, thick MSS on 15 M & 18 M wide roads and all other works contingent thereto". (Including three years mtc. Defect liability period free of cost). The ibid tender contained Work Value of Approx. 184.90 Lacs with time limit to complete the work within 6 months. The said tender was to be opened on 19.12.2013. A Copy of tender document dated 05.12.2013 is marked and annexed herewith as **ANNEXURE R-2** for the kind consideration of the Hon'ble Tribunal.*

8. That in pursuance of the tender notice dated 05.12.2013(R-2), M/s Jain Construction Co., 254, Urban Estates-II, Hisar was the successful bidder and work of construction of roads in various pockets of Sector 50, Gurugram was allotted to M/s Jain Construction Co. vide work order dated 17.02.2014. A copy of work order dated 17.02.2014 is marked and annexed herewith as **ANNEXURE R-3** for the kind consideration of the Hon'ble Tribunal.
9. That as per letter dated 26.06.2024 bearing Memo No.172009 the construction of metallic road in front of Plot No. 54 to 72 P, Sector 50 (Carved out on Khasra No.28) was completed in year 2014-15. A copy of letter dated 26.06.2024 bearing Memo No. 172009 is marked and annexed herewith as **Annexure R-4** for the kind consideration of the Hon'ble Court.



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10. That the contractor i.e.M/s Jain Construction Co. started the construction work on 25.02.2014 and submitted its 1<sup>st</sup> and running bill on 02.07.2014 and CC IInd and running bill on 13.07.2015. True copies of bills dated 02.07.2014 and 13.07.2015 are marked and annexed herewith as **ANNEXURE R-5** and **ANNEXURE R-6** respectively for the kind consideration of the Hon'ble Tribunal.

**Re-Carpeting of Roads in various pockets of Sector 50  
(Special Repairs)**

11. That on 07.06.2022, Executive Engineer HSVP Division No. VI, invited online tender for Special Repair of roads in Pocket A, B & Pocket Deer wood Chase in Sector 50, Gurugram with date of opening of tender on 17.06.2022 and time limit to complete work within 3 months of the allotment of the work. It is pertinent to mention here that said tender included the pocket of Plot No. 52 to 71 which were carved out on Khasra No. 28, Village Adampur Jharsa. A copy of tender dated 07.06.2022 is marked and annexed herewith as **ANNEXURE R-7** for the kind consideration of the Hon'ble Tribunal.
12. That in pursuance of the tender dated 07.06.2022 (R-5), M/s Ankit Construction Company became the successful bidder and the work order was allotted the Contractor i.e.M/s Ankit Construction Company vide letter dated 05.07.2022. A copy of work allotment letter dated 05.07.2022 is annexed



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herewith as **ANNEXURE R-7A** for the kind consideration of the Hon'ble Tribunal.

13. That the contractor M/s Ankit Construction Company completed the special repair work in March 2023 as per letter dated 26.06.2024(Annexure R-3) of Executive Engineer , HSVP Division No. 6 ; Gurugram .

**Laying of Sewerage Line in Khasra No. 50 Gurugram(In front of Plot No. 54 to 72P Sector 50,Gurugram)**

14. That Executive Engineer HSVP Division No. VI, Gurugram vide tender notice dated 13.12.2013 invited tender for providing W/S , Sewerage , SWD in various pockets in Sector 50,Gurugram including the around plot no. 54 to 72P of Sector 50, Gurugram with time limit for completion of work being 4 months. A copy of tender notice dated 13.12.2013 is marked and annexed herewith as **ANNEXURE R-8** for the kind consideration of the Hon'ble Tribunal.
15. That M/s The New Baliali Co-op L& C Society Ltd. was successful bidder for the tender dated 13.12.2013(R-7) and work was allotted to M/s The New Baliali Co-op L& C Society Ltd. on 04.03.2014. A copy of work allotment letter dated 04.03.2014 is marked and annexed herewith as **ANNEXURE R-9** for the kind consideration of the Hon'ble Tribunal.



A handwritten signature in blue ink, consisting of stylized initials and a surname.

16. That M/s The New Baliali Co-op L& C Society Ltd submitted its running bill for allotted work on 10.06.2014 and was accordingly was paid. The Sewerage line work was completed in the Pocket of Plot No. 54 to 72P, Sector 50 in year July 2014 as per letter dated 26.06.2024(Annexure R-4) received from Executive Engineer HSVP Division No. VI, Gurugram .

**Shifting of Sewerage lines in year 2023 (Including Plot No. 54 to 72P Sector 50, Gurugram)**

17. That Executive Engineer HSVP Division No. VI, Gurugram vide tender notice dated 26.04.2023 invited tender for shifting of the Sewerage Line, Storm Water Drainage in Pocket B & C of Sector 50, Gurugram which also included the pocket of Plot No. 54 to 72P, Sector 50 carved out in Khasra No. 28 Village Adampur Jharsa with tender to be opened on 05.05.2023 and time limit for completion of work being 2 months. A copy of tender notice dated 26.04.2023 is annexed herewith as **ANNEXURE R-10** for the kind consideration of the Hon'ble Tribunal.
18. That M/s Gulia Industries was successful bidder in pursuance of tender dated 26.04.2023(R-10) and was allotted work on 16.06.2023. A copy of allotment letter dated 16.06.2023 is marked and annexed herewith as **ANNEXURE R-11** for the kind consideration of the Hon'ble Tribunal.
19. That M /s Gulia Industries submitted its CC Ist and Running Bill on 12.10.2023 for the said work. A copy of bill dated



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12.10.2023 is marked and annexed herewith as **ANNEXURE R-12** for the kind consideration of the Hon'ble Tribunal.

20. That Executive Engineer HSVP Division No. VI, Gurugram vide letter dated 26.06.2024(R-4) has replied that re-carpeting of the road in front of Plot No. 54 to 72 P, Gurugram was done in year 2022-23 and realignment of Sewerage line in front of Plot No. 54 to 72 P, Gurugram was carried out in the October 2023.

**Electrification Work IN front of Plot No. 54 to 72 P, Gurugram**

21. That tender for Electrification work in front of Plot No. 54 to 72P, Sector 50, Gurugram was invited in year 2014 and same was allotted to Sh. Jagjeet Singh Sethi on 13.08.2014 with time limit to complete the work within 4 months of the allotment letter for work. A copy of allotment letter dated 13.08.2014 is marked and annexed herewith as **ANNEXURE R-13** for the kind consideration of the Hon'ble Tribunal.
22. That the work of electrification in front of Plot No. 54 to 72P, Sector 50, Gurugram was completed in year 2014. as submitted by the Executive Engineer Electrical Division, HSVP, Gurugram.
23. That perusal of the above submissions and documents clearly establish that claim of the applicant that road in front



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of Plot No. 54 to 72P (Khasra No.28,AdampurJharsa) was constructed in year 2023 is materially wrong as road in front of Plot No. 54 to 72P(Khasra No.28,AdampurJharsa) was constructed in year 2014 was Pucca road with Bituminous layer and only necessary regular repair(re-carpeting) was done in year 2022.

24. That further claim of the applicant that Sewerage line in front of Plot No. 54 to 72P(Khasra No.28,AdampurJharsa) was laid out in year 2023, whereas work of Sewerage, Storm water drainage etc was complete in all aspects in year 2015 and only shifting work was carried out in year 2023.
25. That Footpath (Annexure A-1) in Khasra No. 24 as claimed by the applicant in his rejoinder has not been constructed by the HSVP, but by the Municipal Corporation Gurugram.
26. That applicant had also constructed Mobile Tower in Plot No. 72P, Sector 50, Gurugram (Part of Khasra No. 28) which took electricity from the electric lines laid down by HSVP in year 2014. The said tower was sealed in October 2023.
27. That it is further submitted that the water body in Khasra No. 28, Village Adampur, as claimed by the Applicant, does not fall in the list of 123 water-bodies which were directed to be restored by this Hon'ble Tribunal in OA No. 325 of 2015 titled as Lt. Col. Sarvadaman Singh Oberoi Vs Union of India.



28. That the present applicant himself has constructed Residential House in the claimed parcel of Reservoir in Khasra No. 28, which is earmarked for Plot No. 58 and 59 (Forming part of Khasra No. 28) of Sector 50 which was demolished in October 2023. The Applicant cannot blow hot and cold at the same time as at one hand he alleges damage to water bodies in Khasra No. 24 and 28 by HSVP, whereas he himself had made encroachments on the Khasra No. 28 as submitted above. The one who seeks equity must do equity.

In view of the submissions made above it is humbly submitted that present OA may kindly be dismissed qua the answering respondent.

Date:

Place: Gurugram

(Belina)

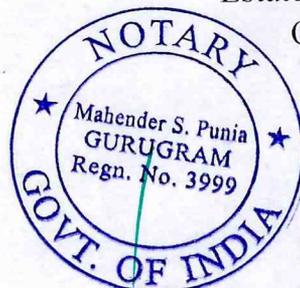
Estate Officer-II, HSVP, Gurugram  
On behalf of Respondent No.2

**VERIFICATION**

Verified at Gurugram on 26<sup>th</sup> day of June, 2024 that the contents of the above reply are true and correct to my knowledge and belief derived from the official records which I believe to be correct. No part of it is false and nothing has been concealed therein.

(Belina)

Estate Officer-II, HSVP, Gurugram  
On behalf of Respondent No.2



ATTESTED

26/06/2024  
MAHENDER S. PUNIA  
ADVOCATE & NOTARY  
Distt. Gurugram (Haryana) India

877



हरियाणा शहरी विकास प्राधिकरण  
OFFICE OF THE EXECUTIVE ENGINEER,  
HSVP DIVISION NO. VI, GURUGRAM  
M Block, South City-I, Near Plot No. M-217,  
Sector-41, Gurugram.  
xenhsvp6ggm@gmail.com,



To,

Sh. Sudeep, ADA  
O/o Estate Office-II  
HSVP, Gurugram  
E-mail: legalcelleo2@gmail.com

Memo No. 153299

Dated 06/06/2024

Sub: OA No. 543 of 2023 titled as Rohit Thakran Vs State of Haryana & Ors pending before Hon'ble NGT Delhi (Khasra No. 24 & 28 of Village Adampur Gurugram).

Ref: Your office E-mail dated 29.05.2024 at 2:43 PM.

In this regard, it is intimated that no separate work for Pocket E having plot no 54 to 72P was allotted to the agency. However, four tenders of Sector-50 have been allotted to contractors in which work of Pocket E i.e. Plot no 54 to 72P also included. The details of the works are as under :-

Sr. No.	Required documents	Work details			
		Providing Water Supply, Sewerage, SWD in various pockets in Sector-50, Gurugram (Allotted in 2014)	Construction of internal roads in various pockets in Sector-50, Gurugram (Allotted in 2014)	Special repair of roads in Pocket-A, B & Pocket Deerwood chase in front of Colonizer Plot No. 135 & 136 in Nirvana Country, Sector-50, Gurugram. (Allotted in 2022)	Providing Water supply, sewerage & SWD in Pocket-B & C in Sector-50, Gurugram. "Shifting of Sewerage line, Storm Water Drainage with connection and all other works contingent thereto". (Allotted in 2023)
		The New Baliali Coop. L&C Society Ltd.	M/s Jain Construction Co.	M/s Ankit Construction Co.	M/s Gulia Industries
		Page numbers	Page numbers	Page numbers	Page numbers
1.	Tender document	1-6	97-113	146-202	218-267
2.	Advertisement copy	7-9	114-116	203	268
3.	DNIT	10-13	117-120	204-205	269-270

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4.	L-1 Bidder detail	14	121	206	271
5.	Allotment copy / Work order	15-16	122-123	207-209	272-274
6.	Payment details	17-19	124-129	210-213	275-278
7.	Work completion certificate	Completion certificate not issued.	Completion certificate not issued.	Completion certificate not issued.	Completion certificate not issued.
8.	Measurement book	20-96	130-145	213(A)-217	279-287

This is for your kind information and necessary action please.

DA/- As above

  
Executive Engineer,  
HSVP, Division No. VI,  
Gurugram

Endst. No. 153300, 153301

Dated 26/06/2024

A copy of above is forwarded to the following for information and necessary action please. o

1. The Administrator, HSVP, Gurugram.
2. The Superintending Engineer, HSVP, Circle-II, Gurugram w.r.t. his office E-mail dated 29.05.2024 at 6:01 PM.

  
Executive Engineer,  
HSVP, Division No. VI,  
Gurugram

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**HARYANA URBAN DEVELOPMENT AUTHORITY**  
**DETAIL NOTICE INVITING E-TENDERS**  
**SINGLE PERCENTAGE / ITEM RATE ONLINE TENDER**

On behalf of Haryana Urban Development Authority Online E-Tenders on the website: <https://etenders.hry.nic.in> are hereby re-invited from the eligible contractors/firms enlisted in appropriate class/category on the approved list of HUDA, PWD B&R, PHED, MES, CPWD & other Govt. Department and undertaking of central & State Govt. for the works as mentioned below:-

Job No.	Name of Work	Approximate value of works (Rs.)	Bid Doc. Fee	EMD (Rs.)	Tender to be opened on	Time limit for completion of work
107 of 2013	Re-invited:- Construction of Internal roads in various Pockets in Sec-50, Gurgaon. "Earth work in embankment, preparation of Sub Grade, Providing & fixing GSB, WMM, Prime Coat & 25mm thick Premix Carpet with Seal Coat type 'B' ON 10 m & 12 m WIDE Roads & 50mm thick BM, 20mm thick MSS on 15 M & 18 M wide roads and all other works contingent thereto". (Including three years ntc. defect liability period free of cost)	184.90 Lacs	3000/-	369800/-	19.12.2013	6 Months

Eligibility Criteria:-

- Only those agencies will be eligible to participate with e-tendering who have satisfactory completed at least one work of similar nature of work not less than 60% of estimated value of DNIT or two works of 35% each of DNIT value (during last five years (updated 10% per annum compoundable).

2. Key Dates:

Sr. No.	Description	Start Date and Time	Expiry Date and Time
1.	Publication of Tender	05.12.2013 9:00 AM	05.12.2013 5:00PM
2.	Download Tender Document & Online Bid Submission	06.12.2013 9:00 AM	15.12.2013 5:00 PM
3.	Manual submission of EMD and tender document	16.12.2013 9:00 AM	16.12.2013 5:00 PM
4.	Bid Opening Date	19.12.2013 9:00 AM	19.12.2013 5:00 PM

3. Bid documents can be downloaded online from the portal <https://etenders.hry.nic.in> by the Agencies/ Contractor/ L&C (Societies) registered on the Portal. The bids to be submitted online are required to be digitally signed, the bidders are therefore advised to obtain Digital Signature at the earliest. For further details, terms and conditions please visit the website <https://etenders.hry.nic.in>.

4. The details of the Bid Document Cost / EMD are required to be uploaded at the time of Online Submission. the Bidders are therefore required to keep the scanned copies of prequalification and other documents of the above mentioned documents ready.
5. The tender shall be submitted on line by the tenderer in the following three separate covers online:-
  - a. Fee: Scanned copy of Bid Document Cost / EMD.
  - b. Prequal/Technical: The cover shall contain scanned copies of the prequalification documents, technical parameter / technical bid.
  - c. Financial: This cover contains contract schedule of rates (BOQ) to be submitted online by the bidder.

**Note 1:** Manual Submission of Documents - Online Bidders will also required to physically submit the Bid Document cost / EMD and other document related to prequalification, technical parameter / Technical bid etc.

Above envelopes (as applicable) shall be kept in a bigger outer envelopes, which shall be sealed and submitted in the office of the Executive Engineer, HUDA, Division No. VI, Gurgaon.

The above said Earnest Money for the work in shape of Demand Drafts / Deposit at call duly pledged in favour of Executive Engineer, HUDA, Division VI, Gurgaon payable at any Scheduled Bank at Gurgaon must accompany each tender.

**Note 2:** The Executive Engineer has the right to verify the authentication of the documents submitted by the bidder online as well as physically.

**Note 3:-** The price bids are to be submitted mandatory online.

Sgt  
✓  
Sgt  
ML

6.

**Opening of Bid:-** In the first instance, the cover of all the Bidders containing the Bid Document Cost / EMD shall be opened online as well as physically. If the Bid Document Cost / EMD is found proper and in order then the cover containing prequalification / Technical Bid shall be opened. The Financial cover shall be opened only of those tenderers who meet the Pre-Qualification / Technical Bid criteria as per these Bid documents. The date of opening of Financial Bid shall be fixed after the opening of Prequalification / Technical Bid.

7. The contractual agencies should submit their tender documents (Online and physical) strictly.
8. In case bid is submitted by a bidder online and technical bid, earnest money deposit or other documents as required as per the bid documents, are not submitted in physical form then the bid of the bidder would be rejected.
9. In case, the day of opening of tenders happens to be holiday, the tenders will be opened on the next working day. The time and place of receipt of tenders and other conditions will remain unchanged.
10. The societies shall produce an attested copy of the resolution of the Co-Operative department for submission of online bids in the e-tendering system.
11. The tender of the bidder who does not satisfy the qualification criteria in the bid documents are liable to be rejected summarily without assigning any reason and no claim whatsoever on this account will be considered.
12. If any tenderer, modifies or withdraws his tender subsequent to submitting it to the Executive Engineer, HUDA, while on one hand he is liable to be blacklisted, on the other hand his earnest money shall be forfeited without prejudice to other rights and remedies available to the Executive Engineer.
13. The rates of the contractors shall remain open for a period of three months from the date of opening of the price bids and if a contractor submits a tender limiting the period of validity to a date earlier, then he shall be liable to be blacklisted and his earnest money shall stand forfeited without prejudice to other rights and remedies available to the Executive Engineer.

14. The contractor whose tender is accepted will be required to execute a contract deed in the prescribed form and will be required to furnish 5% security for the due fulfillment of this contract or alternatively at the discretion of the Engineer-in-charge it will be deducted from the running payments to be made on account of work done. (The earnest money will be treated as part of security).
15. The approval of the acceptance of tender will rest with the CE-I, HUDA, Panchkula who does not bind himself to accept the lowest tender and reserves to himself the authority to reject any or all of tenders received without assigning any reason.
16. No conditional tender should be given. A conditional tender is liable to be rejected out rightly at the discretion of the accepting authority. In the alternative the accepting authority may treat the conditions as null and void and make a counter offer to the tenderer to do the work at the premium or rebate/rates quoted by him without conditions. If the tenderer refuses to accept the said counter offer to do the work at the premium or rebate/rates quoted by him without the condition within one week of the counter offer having been made by the accepting authority, his earnest money shall stand forfeited and the tenderer shall have no claim to the same whatsoever.
17. The successful tenderer shall have to sign an affidavit to the effect that he has no relation or connection with firm/contractor blacklisted by HUDA/Haryana Govt./Govt. of India, from time to time as per the form of affidavit attached with these bid documents.
18. The earnest money deposited for the tender will not be returned to the contractor's/firm's till the acceptance of tender or three months, whichever is earlier.
19. Sales / works Tax, Income Tax, Labour cess or any other tax will be deducted from the bills of contractor as per the instructions of the Govt.

FOR AND ON BEHALF OF  
HARYANA URBAN DEVELOPMENT AUTHORITY

(Hari Dutt Sharma)  
Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.  
E-Mail:- [ven6gg@gmail.com](mailto:ven6gg@gmail.com)  
Office:-0124-2308031

Endst No. 15530-80

Dated 05-12-13

A copy of the above is forwarded to the following for information and publicity:-

1. The Chief Administrator, HUDA, Panchkula.
2. The Chief Engineer, HUDA, Panchkula
3. The Administrator, HUDA Gurgaon and Sr. Accounts Officer HUDA, Gurgaon.
4. All the Superintending Engineer, HUDA, All Circles, Haryana.
5. The Executive Engineer, HUDA, All Divisions Haryana State.
6. The S.D.E HUDA Sub Division No. I, XI & XVIII, Gurgaon.
7. The S.O/H.D.M/Deputy Supdt. o/o HUDA Division No. VI, Gurgaon.
8. All the contractors/firm/society enlisted with HUDA.
9. Notice Board/Case file/HUDA web site [www.huda.nic.in](http://www.huda.nic.in)
10. The Manager L & C Coop Society Gurgaon.

(Hari Dutt Sharma)  
Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.  
E-Mail:- [ven6gg@gmail.com](mailto:ven6gg@gmail.com)  
Office:-0124-2308031

To OFFICE OF THE EXECUTIVE ENGINEER HUDA DIVN. NO. VI GURGAON.

M/s Jain Construction Co.,  
# 254, Urban Estate-II,  
Hisar.

Memo No.

Dated

Sub: Construction of Internal roads in various Pockets in Sec-50, Gurgaon. "Earth work in embankment, preparation of Sub Grade, Providing & fixing GSB, WMM, Prime Coat & 25mm thick Premix Carpet with Seal Coat type 'B' ON 10 m & 12 m WIDE Roads & 50mm thick BM, 20mm thick MSS on 15 M & 18 M wide roads and all other works contingent thereto". (Including three years mtc. defect liability period free of cost).

A/c Rs. 184.90 Lacs.

Ref: Your E-tender Price bid dated 19.12.2013

Under the authority of Haryana Urban Development Authority of your lowest E-tender dated 19.12.2013 issued from the Chief Engineer-I, HUDA, Panchkula letter No. CE/E.E.(W)/Supdt.(E)/1957 dated 10.02.2014 and conveyed vide Superintending Engineer, HUDA Circle No. II Gurgaon endorsement No. 2555-56 dated 17.02.2014 for the above noted work which interalia contains the following rates, terms and conditions is hereby conveyed :-

Rates : @ 11.00% below the ceiling rates (Rs. Eleven Point Zero Zero Percent below the C.R.) as per approved DNIT.

Conditions: As per approved DNIT.

Time limit: 06 (Six) Months to be reckoned w.e.f. 25.02.2014.

With the issue of this acceptance letter, your contract stands concluded. You are requested to sign the contract agreement on any working day immediately. Please note that no payment will be made to you till the agreement is signed. You are also requested to contact the Sub Divisional Engineer, HUDA, Sub Division No. I, Gurgaon for taking the nishan and start the work immediately.

Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.

Endst. No.

Dated

A copy of the above is forwarded to the following for information & necessary action please:-

1. The Chief Engineer, HUDA, C-3, Sec-6, Panchkula w.r.t. his office letter No. CE/E.E.(W)/Supdt.(E)/1957 dated 10.02.2014.
2. The Administrator, HUDA, Gurgaon.
3. The Superintending Engineer, HUDA, Circle No. II, Gurgaon w.r.t. his office Endst. No. 2555-56 dt. 17.02.2014.
4. The Executive Engineer, HUDA, Vigilance, Panchkula.

Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.

Inst. No

Dated

A copy of the above is forwarded to the Sub Divisional Engineer, HUDA, Sub Division No. I, Gurgaon with the following conditions for information and necessary action.

1. The expenditure for the due completion of the whole scope of work as covered in the approved NIT will restricted to the tune of Rs. 1,64,52,056/- (Rupees One Crore Sixty Four Lacs Fifty Two Thousand and Fifty Six Only) Including three years mtc./defect liability period free of cost as calculated on the basis of rates approved as above.
2. The above approval is subject to budget provision and the availability of funds which will be restricted. More funds required is any demanding in time.
3. No change of specification will be allowed to be done on the work by you at your level without the prior permission of this office in writing.
4. The detail estimate for the above noted work has not yet been prepared and as such it will be entire responsibility for the correctness of the rates, terms quantities etc. its admissibility and applicability and the scope of work etc.
5. There will be no excess over the provision made in the administratively approved estimate for work which will be ensured by you.
6. The instruction issued by C.E, HUDA, (P) letter No. 14901 dt. 06.11.2013 conveying approvals to the DNIT will also apply.
7. The instruction circulated by CE, HUDA (P) office vide letter No.8181-82 dt. 7.8.95 and No.9634-35 dt. 22.9.95 will be immediate be followed meticulously.
8. The work will be taken in hand for execution after administrative/technical clearance connected with the work from the competent authority.
9. The Third Party Inspection will be got done from M/s Rites Ltd.as per instructions/guidelines issued vide CE, HUDA (P) letter No. 15269-312 dt. 19.11.2012 @ 0.5% of cost of work for which separate agreement will be made by this office with M/s Rites as per instruction already issued.

Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon

Dated 17/02/2014

Inst. No. 2500-02

A copy of the above is forwarded to the following for information and necessary action.

1. The Section Officer, Dy. Supdt. & HDM o/o Executive Engineer, HUDA, Division No. VI, Gurgaon. Section Officer is requested to ensure that no payment is made to contractor till the agreement is signed by the undersigned.
2. Contract Agreement.

Executive Engineer,  
HUDA, Divn.No.VI  
Gurgaon.

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हरियाणा शहरी विकास प्राधिकरण  
OFFICE OF THE EXECUTIVE ENGINEER,  
HSVP DIVISION NO. VI, GURUGRAM  
M Block, South City-I, Near Plot No. M-217,  
Sector-41, Gurugram.  
xenhsvp6ggm@gmail.com,



To,

Estate Officer-II  
HSVP, Gurugram

Memo No. 172009

Dated 26/06/2024

Subject:- OA No. 543 of 2023 titled as Rohit Thakran Vs State of Haryana &amp; Ors.

Ref:- Email dated 24.06.2024 received from ADA O/o Estate Officer-II, HSVP, Gurugram.

This is in reference to your email above, the requisite information is as follows:-

Sr. No.	Desired Information	Reply
1.	When was work of metallic road in front of plot No. 54 to 72 P, Sector 50, Gurugram was complete in pursuance of tender dated 19.12.2023 which was allotted to M/s Jain Construction Co., 254, Urban Estates-II, Hisar.	2014-2015
2.	When was work of lying down was sewerage and storm water drainage in front of plot No. 54 to 72 P, Sector 50, Gurugram in pursuance of tender dated 13.12.2013 M/s The New Baliali Co-op L& C Society Ltd.	07/2014
3.	Similarly when was work of special repairs of roads in front of plot No. 54 to 72 P, Sector 50, Gurugram was completed in pursuance of tender dated 7.06.2022 allotted to M/s Ankit Construction Company.	03/2023
4.	When was work of shifting of sewerage lines in front of plot No. 54 to 72 P, Sector 50, Gurugram in pursuance of tender dated 26.04.2023 which was allotted M/s The New Baliali Co-op L& C Society Ltd..	10/2023

This is for your kind information and necessary action please.

*[Signature]*  
Executive Engineer  
HSVP, Division No. VI,  
Gurugram. P

Endst No. 172010, 172012

Dated 26/06/2024

A copy of above is forwarded to following for information and further necessary action:-

1. Administrator, HSVP, Gurugram.
2. ADA O/o Estate Officer-II, HSVP Gurugram in reference of email dated 24.06.2024.

*[Signature]*  
Executive Engineer  
HSVP, Division No. VI,  
Gurugram. P

OFFICE OF THE SUB DIVISIONAL ENGINEER

DA SUB DIVISION NO-I GURGAON

885 WS-58209 / CO 2487

to  
The Executive Engineer,  
HUDA, Division No-VI,  
Gurgaon

Memo No

1304

Dated

2-7-14

Subject: - Construction of Internal Roads in various pockets in Sector-50, Gurgaon.  
"Earth work in embankment, preparation of Sub Grade, Providing and fixing GSB, WMM, Prime Coat & 25mm thick Premix Carpet with Seal Coat type 'B' on 10m & 12Mtr wide road and 50mm thick BM, 20mm thick MSS on 15 Mtr. & 18 Mtr. Wide roads and all other work contingent thereto." (Including three years mtc. defect liability period of cost)  
A/c Rs. 184.90 Lacs

Please find enclosed herewith the 1<sup>st</sup> & Running Bill of the work cited in subject of M/s Jain Construction Co. H. No-254, Urban Estate-II, Hisar with the M.B. No. 5882 for pre-audited and payment to the contractor please.

DA/-Bill + M.B. No-5882

Sub Divisional Engineer,  
HUDA, Sub Division No-I,  
Gurgaon

**FORM DFR - 25**  
**PW RUNNING BILL - C**  
**[SEE DFR-2.70]**  
**CC 1st & Running Bill**

Name of work: Construction of Internal Roads in various pockets in Sector-50, Gurgaon. "Earth work in embankment, preparation of Sub Grade, Providing and fixing GSB, WMM, Prime Coat & 25mm thick Premix Carpet with Seal Coat type 'B' on 10m & 12Mtr wide road and 50mm thick BM, 20mm thick MSS on 15 Mtr. & 18 Mtr. Wide roads and all other work contingent thereto."  
 (Including three years mtc. defect liability period of cost)

A/c Rs 184.90 Lacs

Name of Agency: M/s Jain Construction Co. H. No-254, Urban Estate-II, Hlsar.

Authority No.: E.E.HUDA, Division-VI, Letter No-2494 dated 17.02.2014

Agreement No: - 925  
 Date of commencement: 25.02.2014

Restd. Amount Rs. 16452056/-  
 Rate @11% below the C.R.  
 Time Limit 6 Month  
 Extended upto .....  
 Vide .....

Date of completion : Work in Progress

Bill Prepared by: Sh. Baljit Singh, JE. vide MB No. 5882 Page No. 1 to 12

Sr. No. /HSR Item	Description	Qty	Rate	Amount
1/6.2 (b)	Earth work in excavation in ordinary soil exclusive of compensation of earth:- b) Earth work undressed with combined lead upto 15 M including breaking of clods.	24686.20	586.60	144809.25
	Add C.P.	Cum 425%	Per 100 Cum	615439.31
2/Appd. Item.	Earthwork in embankment including excavation in all kind of soil, carriage including loading and unloading and layering of earth as Per specification for, complete after breaking the clods with cost of rolling and watering. The complete rates to be quoted by the contractor shall be taken into all allowance for labour and wetness and total lead and lift compensation of earth taken from private land owner transportation to the site of work to the entire satisfaction of the Engineer-in-charge conforming to PWD specification.	1009.20	149.65	151026.78
	Add C.P.	Cum 0%	Per Cum	0.00

887

Preparation of sub grade including trenching rough dressing of soil final dressing of the earth to give levels and chamber and rolling with road roller and compacting the bed.

8873.03 92.45 8203.12

Add C.P.

Sqm Per 100 Sqm  
370% 30351.53

4/Appd. Item. (P.R.)

Providing, Laying, Spreading and compacting of GSB by providing close graded material, spreading in uniform layers with motor grader on prepared surface, mixing by mix in place method with rotavator at OMC As per DNIT

1498.11 1000.00 1498110.00

Cum Per Cum

Add C.P.

0% 0.00

5/Appd. Item. (P.R.)

Providing ~~Preparation of sub grade~~ and compacting graded but to stone aggregate mix in accordance with specifications per clause 406 of MORTH including premixing the material with water at OMC in mechanical mix plant carriage of mixed material by tipper to site, laying in uniform layers with paver in sub-base/base course on well prepared surface and compacting with vibratory roller to achieve the desired density i.e. gms/c.c.  
10 Mtr. & 15 Mtr. wide roads (225mm thick) For  
15 Mtr. & 18 Mtr. wide roads (250mm thick)

- (1) By Cheque Rs. 4125.50
- (2) By Misc. Deposit Rs. 322.70
- (3) By Security Rs. 202
- (4) By Income Tax Rs. 73736
- (5) By Sales Tax Rs. 42266
- (6) By W.V.F. Cess Rs. 42266
- (7) By Misc. Receipt Rs. 1912.96
- (8) By S/Advance Rs. 1150.00
- (9) By Cement Rs. 2199904.00

Total: Rs. 4125.50 + 322.70 + 202 + 73736 + 42266 + 42266 + 1912.96 + 1150.00 + 2199904.00 = 2199904.00

Cum Per Cum

Add C.P.

0% 0.00

Total Rs.	Executive Engineer		4647843
Less Contractor Rate 11% below the C.R.	11%		511263
Balance			4136580
Less income tax	2.00%		82732
Less Sale tax	4.00%	4.20%	165463
Less Cess	1.00%		41366
Total Deduction			289561
Net Payable Rs.			3847020

3838746  
Sub Div No. 1  
Date 08.11.14

- 1) Certified that the work done as per DNIT
- 2) Nothing is due to against to the contractor.

SDC

*[Signature]*  
Junior Engineer  
Contractor

*[Signature]*  
Sub Divisional Engineer,  
HUDA Sub Division No. I,  
Gurgaon

3838746

ES-13639  
S.L. 439

W. 888  
CO-

FR  
L  
So 14/7/1

OFFICE OF THE SUB DIVISIONAL ENGINEER, HUDA, SUB DIVN. NO. I, GURGAON.

The Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.

Memo No. 1253

Dated. 13-7-2015

1: Const. of Internal Roads in Various Pockets in Sector-50, Gurgaon. "Earthwork in embankment, preparation of sub grade, prov. & laying GSB, WMM, Prime Coat & 25 mm thick Premix Carpet with Seal Coat type 'B' on 10 M & 12 M wide Roads & 50 mm thick BM, 20 mm thick MSS on 15 M & 18 M wide Roads and all other works contingent thereto." (Including 3 years mtc. defect liability period free of cost.)

A/c Rs.184.90 lacs

Please find enclosed herewith C.C. Ind and Running bill duly entered in MB No. 641/5882 for the work cited as subject above in favour of M/s Jain Construction Co. for pre-approval, pass and payment please.

1- C.C. Ind and Running Bill.  
MB No.641/5882

  
Sub Divisional Engineer,  
HUDA, Sub Div. No. I,  
Gurgaon.

Posted

S.L. 3812  
S.L. 55995

DRM DFR - 25  
 W. RUNNING BILL - C  
 (DIR -)

( C.B. Vr. No. \_\_\_\_\_  
 ( Dated. \_\_\_\_\_

C.C. Hind and Running Bill

Name of contractor/Agency : M/s Jain Construction Co.  
 Chargeable Estimate. :

Name of work : Const. of Internal Roads in Various Pockets in Sector-50, Gurgaon. "Earthwork in embankment, preparation of sub grade, prov. & laying GSB, WMM, Prime Coat & 25 mm thick Premix Carpet with Seal Coat type 'B' on 10 M & 12 M wide Roads & 50 mm thick BM, 20 mm thick MSS on 15 M & 18 M wide Roads and all other works contingent thereto." (Including 3 years mtc. defect liability period free of cost.)

A/c Rs. 184.90 Laes

Agreement No. : work order No. \_\_\_\_\_ dated: \_\_\_\_\_

Authority : Executive Engineer, HUDA, Divn. No. VI, Gurgaon letter No. 21479 dated 17-2-2014

Date of Start : 25.01.2014

Date of completion : Work in Progress

Restricted amount :

Bill prepared & measurement made on by Sh. Baljeet Singh J.E. & recorded in MB No. 641/5882 page 18 to 174.

No./ SR item	Description	Amount (in Rs.)
6.2 (b)	Earth work in excavation in ordinary soil, exclusive of compensation of earth:- b) Earth work undressed with combined lead upto 15 M including breaking of clods. 25934.95 Cum @Rs.586.60 Per 100 Cum Add 425% C.P.	157585 152134.00 646569.00
Appd. m	Earthwork in embankment including excavation in all kind of soil, carriage including loading and unloading and layering of earth as Per specification. 7236.95 Cum @ Rs.149.65 Per Cum	1083009.00
24.1	Preparation of sub grade including trenching rough dressing of soil final dressing of the earth to give levels and chamber and rolling with road roller and compacting the bed. 9623.98 Sqm @Rs.92.45 Per-Sqm. 1208924 Add 370% C.P.	8897.00 32910.00
Appd. m	Prov. and laying spreading GSB. 1656.69 Cum @ Rs.1025/- Per Cum	1698107.00
Appd. m	Prov. and laying WMM. 2103.53 Cum @ Rs.1205/- Per Cum	2534754.00
Appd. m	Providing and applying primer coat with bitumen emulsion on prepared surface of granular base including clearing of road surface and spraying primer at the rate of 0.60 kg/sqm using mechanical means. 6835.50 Sqm. @ Rs.26.20 Sqm.	179090.00

46100 Co  
28245

Appd. em	Providing and applying tack coat with bitumen emulsion using emulsion pressure distributor at the rate of 0.25 kg per sqm on the prepared bituminous granular surface cleaned with mechanical broom. 6835.50 Sqm. @ Rs.13.55 Per 100 Sqm. 92621.00	92621.00
Appd. em	Prov. & Laying of BM 50 MM Thick 6072 Cum @ Rs.5850/- Per Cum 355212.00	355212.00
Appd. em	Providing and applying tack coat with bitumen emulsion using emulsion pressure distributor at the rate of 0.25 kg per sqm on the prepared bituminous granular surface cleaned with mechanical broom. 1214.50 Sqm. @ Rs.13.55 Per 100 Sqm. 16456.00	16456.00
Appd. em	Providing and laying of 20mm thick Mix Seal Surface A type with bitumen 20kg per 10 sqm. and fine aggregate duly mixed and heated with hot mix plant and laying at site of work. 1214.50 Sqm. @ Rs.150/- Per Sqm. 182175.00	182175.00
Appd. em	Providing and laying of 25mm thick premix carpet with bitumen and fine aggregates mixed and heated with mechanical paver laying at site of works. 5621 Sqm. @ Rs.130/- Per Sqm. 730730.00	730730.00
Appd. em	Providing and laying of seal coat type-B with approved quality of bitumen 80/100 @ 0.68 Kg Per Sqm and fine aggregates 2.36mm to 180 micron mixed and heated with road roller with mechanical paver as Per specification. 5621 Sqm. @ Rs.45/- Per Sqm. 252945.00	252945.00
Total		7992352 - 7965609.00
Less Below 11%		879160 - 876217.00
Total		7113198 - 7089392.00
Less already paid MB No. 5882 page no. 12		4136550 - 4647843.00
		2976618 - 2441549.00
Less S. Tax 5.25%		156272 - 128181.00
Less I. Tax @ 2%		59532 - 48831.00
Less 1% Cess		29766 - 24415.00
Less 5% Security		148831 - 122077.00
Net Payable by me Rs. 25,82,217 -		2118045.00
Cheque No. 142270 - 29-7-15		25,82,217 -

**CERTIFICATE:**

That the work has been done as per PWD specification.  
That Recovery have been done.

Signature of SDC

E.E.

Sign of J.E.

Sub Divisional Engineer,  
HUDA, Sub Divn. No. I.

Signature of Contactor/ Agent  
Stamp

Passed for Rs. 7113198 -	but to
Be Paid Rs. 2976618 -	
(1) By Ch...	25,82,217 -
(2) By ...	59532 -
(3) By ...	156272 -
(4) By C...	29766 -
(5) By Security	148831 -
Executive Engineer	

0

891

Accountant

Dated.....

Record  
Executive Engineer  
.....Division

Dated.....

This M. B. No. 5882  
entered in M.B. Register  
at page No. 39 and issued  
to Executive Engineer IUDA  
Division No. 17/2/14

Superintendent  
For Chief Engineer IUDA  
PANCHM

- Name of work:-
  - Situation of work:-
  - Agency by which work is executed:-
  - Number and date of agreement or work order:-
  - Date of written order to commence work:-
  - Date of actual completion of work:-
  - Date of measurement:-
- (The above lines should be repeated at the commencement of the measurement relating to each work)

Particulars	Details of actual Measurement				Contents
	No.	L.	B.	D.	
R/Entry					
C.C. Int R Bill					
Name of work:- Const. of Internal Roads in Various Products in Sect. 50/54N					
Agency M/s. Jain Construction Co.					
Authority S.S. letter No. 2494 dt 17/2/14					

C.E. HUDA (P) (Commencement)

5882

Date of completion work - Progress				
Against No.				
	1/6-2(6)	Earth work		
		in excavation		
		in ordinary		
		soil excavation		
		of compensation		
		of earth		
Pocket A	1	89.6	12.0	AVG 1.0 1075.20cu
	1	161	12.0	AVG 1.0 1932.00
	1	61.0	12.0	AVG 1.0 732.00
	1	89.5	12.0	AVG 2.0 2148.00
	1	89.4	12.0	AVG 2.0 2145.60

Continuation

C.E. HUDA (P)

(1)

Particulars	No.	L	B.	D.	Contents
	1	309.6	12	AVG 2.0	7430.40
Pocket C	1	102.6	12.0	AVG 2.0	2462.40
	1	52	10.0	AVG 1.0	520.00
	1	52	12.0	AVG 3.0	1872.00
Pocket D	1	60	12.0	.50	360.00
	1	66.6	12.0	.50	399.60
Pocket E	1	95.9	12.0	1.5	1726.20
	1	58.05	12.0	1.0	696.60
	1	65.9	12.0	1.5	1186.20
					24686.20cu
2/Appendix	Earth work				
	embankment				
	in class				
	excavation				

Continuation

C.E. HUDA (P)

(2)

5882

Pocket A	1	89.6	7.8	.25	174.72 cum
	1	89.6	5.5	.225	110.88
	1	161	5.5	.225	199.24
	1	89.5	5.5	.225	110.76
	1	89.4	5.5	.225	110.63
	1	61.0	5.5	.225	75.49
	1	309.6	5.5	.225	387.13
Pockets	1	56.2	5.5	.225	69.55
	1	102.6	5.5	.225	126.97
	1	52.0	5.0	.225	58.50 64.35
	1	52.0	5.5	.225	64.35
Pocket B	1	60.0	5.5	.225	74.25
	1	66.6	5.5	.225	82.42
Pocket E	1	75.9	5.5	.225	118.68

Continuation

C.E. HUDA (P)

Particulars	No.	L.	B.	D.	Contents
	1	58.0	5.5	.225	71.84
	1	65.9	5.5	.225	81.55
Total					1912.96 cum
					
Abstract of cost					
C.C. T & R Bill					
Name of work - Const. of					
Antenna tower					
in various pocket					
in Sect 50 GN					
Agency - M/s Jain Constructive Co.					
Authority - S.E. Datta No 2494					
dt 17/2/14					

Continuation

C.E. HUDA (P)

(8)

5882

Date of commencement 25/2/14  
 Date of completion work in  
 Progress  
 Agreement No.  
 1/62/6 Earth work  
 in excavation  
 in ordinary  
 soil exclusion  
 of compensation  
 of earth.  
 24686.20 cum R/PTMDP-2  
 @ R. 586.69/1.5 144809.20  
 Add C.P. 4254. 615438.58  
 2/ Appx Earth work.

Continuation

C.E. HUDA (P)

Particulars	No.	L	B	D	Contents
in embankment					
including vicant					
as per HSR					
& D.N.I.T.					
1009.20 cum R/PTMDP-3					
@ R. 149.65/cum 151026.78					
3/24.1 Preparation of					
Sub grade					
including					
(1) BA 1000 1000 1000					
(2) BA 1000 1000 1000					
(3) BA 1000 1000 1000					
(4) BA 1000 1000 1000					
(5) BA 1000 1000 1000					
(6) BA 1000 1000 1000					
(7) BA 1000 1000 1000					
(8) BA 1000 1000 1000					
(9) BA 1000 1000 1000					
(10) BA 1000 1000 1000					
8873.03 Sq. R/PTMDP-4					
@ R. 92.15/Sq 8203.12					

Continuation

C.E. HUDA (P)

895

Particulars	No.	L	B	D	Contents
Date of Start	25/2/14				
Date of Compl.	Work in Progress				
Date of Entry	4/8/14				
1/6.2(b) Earthwork in Excavation					
in depth trenches etc.					
Packet B	1	6	12	1.5	108 Cu
		2.5	12	1.5	45 Cu
Packet A	3	1.5	12	1.5	54 Cu
	1	1.5	12	1.5	18 Cu
	2	3	12	1.5	36 Cu
Near Shallow	1	42.5	15	1.5	956.25 "
Chat	1	40	15	1.5	900 = 10 247.5 "
					2117.25 Cu

Continuation

E.C. HUDA (P)

(159)

Particulars	No.	L	B	D	Contents
2/APP Item Earthwork in embankment					
Packet C	1	1.5	15	1.5	11.25 Cu
	1	42.5	15	1.5	637.50 "
	1	40	15	1.5	600 Cu
	1	42.5	15	1.5	425 1948.75 Cu
3/24.1	1	173	15	1.5	740 Cu
Preparation of Subgrade					6227.75 Cu
	1	6	5.5		33-10 Spm
	1	2.5	5.5		13.75 "
	3	1.5	5.5		24.75 "
	1	1.5	5.5		8.25 "
	1	3	5.5		16-10 "

Continuation

E.C. HUDA (P)

Particulars	No.	L	B	D	Contents
	1	42.50	7.80		$= 331.50 \text{ Sp}$
	1	40	7.80		$= 312.00$
	1	1.5	7.80		$= 11.70$
					<u>(750.95)</u>
4/100 item					Providin and
					layup spreadup
					and Combaclup
					Granular sub
					Base
	1	6	5.5	1.75	$= 5.77 \text{ Cu}$
	1	2.5	5.5	1.75	$= 2.40$
	3	1.5	5.5	1.75	$= 4.33$
	2	1.5	5.5	1.75	$= 1.44$

Continuation

E.C. HUDA (P)

(161)

Particulars	No.	L	B	D	Contents
	1	3.0	5.5	1.75	$= 2.88$
	1	42.50	7.8	2.10	$= 69.61$
	1	40	7.8	2.10	$= 65.58$
	1	1.5	7.8	2.10	$= 2.45$
Pocket A	1	0.45	7.8	2.10	$= 0.73$
Cuts	5	0.45	5.5	1.75	$= 2.16$
Packet E	2	0.45	5.5	1.75	$= 0.86$
Packet B	1	0.45	5.5	1.75	$= 0.43$
					<u>(158.58)</u>

5/100 item					Providin and layup
					spreadup and
					Combaclup comm
	1	6	5.5	2.25	$= 7.42 \text{ Cu}$

Continuation

E.C. HUDA (P)

Particulars	No.	L.	B.	D.	Contents
	1	2.5	5.5	2.5	= 3.09 Cu
	3	1.5	5.5	2.5	= 5.56 "
	1	1.5	5.5	2.5	= 1.85 "
	1	3.2	5.5	2.5	= 3.71 "
	1	42.50	7.80	2.50	= 82.87 "
	1	40	7.50	2.50	= 78 "
	1	1.5	7.80	2.50	= 2.92 "
Cuts in	1	4.5	7.80	2.50	= 6.87 "
	5	4.5	5.5	2.5	= 2.78 "
'Pocket B'	2	4.5	5.5	2.5	= 1.11 "
'B'	1	4.5	5.5	2.5	= 0.55 "
					(196.57)

6/A-Item Providing and dipping

Continuation

E.C. HUDA (P)

(163)

Particulars	No.	L.	B.	D.	Contents
					Planks Coat with
					bitumen emulsion
					slow setting
'Pocket A'	3	91	5m		= 1365 Spm
	1	91	7m		= 637 Spm
	1	164	5m		= 820 Spm
	1	62.50	5.50m		= 318.5 Spm
	1	309.50	5.50m		= 1547.50 "
'B'	1	60m	5m		= 300 "
Lotus School	1	27.80	5m		= 139 "
'E'	1	95.90	5m		= 479.50 "
	1	64	5m		= 320 "
	1	67.50	5m		= 337.50 "

Continuation

898

Particulars	No.	L.	B.	D.	Contents
'G'					
	1	42.50	7m		= 297.50 Spm
Shanshan Ghat	1	40	7m		= 280.00 "
					(6835.50)
7/APP Item Provision and layup					
					of Tackle Coat 25kg
					Quantity same as
					Item No (6) = 6835.50 Spm
8/APP Item Provision and layup					
					3m 50mm thick
	1	91	7	0.05	= 31.85 Cu
	1	42.50	7m	0.05	= 14.87 Cu
	1	40	7	0.05	= 14.00 Cu
					(60.72 Cu)

Continuation

E.C. HUDA (P)

(165)

Particulars	No.	L.	B.	D.	Contents
9/APP Item Provision and layup					
					Tackle Coat @ 25kg/Spm
	1	91	7m		= 637 Spm
	1	42.50	7m		= 297.50 "
	1	40	7m		= 280.00 "
					(1214.50 Spm)
10/APP Item Provision and layup					
					20mm thick Misc
					Soal Surface
					Quantity same as item
					Item (9) = 1214.50 Spm
11/APP Item Provision and layup					
					25mm thick Plywood

Continuation

E.C. HUDA (P)

Particulars	No.	L.	B.	D.	Contents
Carpent.					
	3	91	5		= 1365 Spm
	1	164	5		= 820 "
	1	62.50	5		= 312.50 "
	1	309.50	5		= 1547.50 "
	1	60	5		= 300 "
	1	27.50	5		= 137.50 "
	1	95.90	5		= 479.50 "
	1	64	5		= 320 "
	1	67.50	5		= 337.50 "
					(5621 Spm)
12/APP New Provision and					
Laying Road Coat					

Continuation

E.C. HUDA (P)

(167)

Particulars	No.	L.	B.	D.	Contents
Quantity Same as item					
	No (13)				= 5621 Spm
<del>13</del>					
Abstract of Cost					
C.C. II R/BH					
Name of work: Cost of internal Roads					
in various pockets					
in Sector 10664 East					
work in embankment					
preparation of subgrade					
provision and laying					
G & R W/M Premium Coat					

Continuation

ct

900

Particulars	No.	L.	B.	D.	Contents
Agency	M/o				Water Construction Co.
Date of Start	25/2/14				
Date of Compl.	1/10/14				Work in Progress
Date of Entry	4/8/14				
1/6.2(b)					Earth work in Excavation in form
24686.20 Cu	Ref MB 5882 Page (9)				
1248.75 Cu	Ref TMB Page (16)				57229
25934.95 Cu	@ 586.60 / cu				152154
26803.45	@ 425% / cu				646569
					668223
2/APP Item					Earth work in embankment
1009.20 Cu	Ref MB 5852 Page (10)				
					Measurement continuation and entry
E.C. HUDA (PHE)					Prill Rajshaban (169)

Particulars	No.	L.	B.	D.	Contents
6227.75 Cu	Ref TMB Page (16)				1083009 ~ 0
1248.75 Cu					
2257.95 Cu	@ 147.65 / cu				337902 ~ 0
7236.95 Cu					
3/24.1					Preparation of Subgrade
8873.03 Spm	Ref MB 5882 Page (10)				
750.45 Spm	Ref TMB Page (16)				
9623.98 Spm	@ 98.45 / spm				8899 ~ 0
	@ 370% / cu				32910 ~ 0
4/APP Item					Prevaling and laying of road G.S.B
1498.11 Cu	Ref MB 5882 Page (11)				
158.58 Cu	Ref TMB Page (16.2)				
1656.69 Cu	@ 1025 / cu				1698107 ~ 0
					Continuation

Particulars	No.	L.	B.	D.	Contents
5/APP New Provision and layup WMM					
1918.96 Cu	Ref MB 5882	Page (162)			
190.57 Cu	Ref FMB	Page (163)			
2103.53 Cu	@ 1205 Cu				2534754 -
6/APP New Provision and apply polymer with bitumen emulsion slow set up					
6835.50 Spm	Ref FMB	Page (165)			
	@ 2355	2620 spm			= 179090 -
7/APP New Provision and layup Tack Coat @ 2 kg/spm					

Continuation

E.C. HUDA (P)

Particulars	No.	L.	B.	D.	Contents
6835.50 Spm	Ref FMB	Page (165)			
	@ 1355	8pm			92621 -
8/APP New Provision and layup Bm 50mm thick					
6072 Cu	Ref FMB	Page (165)			
	@ 5850	1 Cu			355812 -
9/APP New Provision and layup Tack Coat 2 kg					
1214.50 Spm	Ref FMB	Page (166)			
	@ 3.55	8pm			16456 -
10/APP New Provision and layup 90mm thick Mix Soil Surface					

Continuation

E.C. HUDA (P)

Passed for Rs. 7113902 but to

be Paid Rs. <u>100</u> as under:-					
(1) By Particulars	No.	L.	B.	D.	Contents
(2) By Income					
(3) BY SPM Ref. T.M.B. Page (166) 15/2/25					
(4) By Cess					
(5) By Security					
11/APP. New Provisional Engineer					

Pay & Paid by me Rs. 85mm thru Belimum  
 Cheque No. 17427 Date 2-2-15

5621 SPM Ref. T.M.B. Page (166)					
					730730
12/APP. New Provisional Engineer					
5621 SPM Ref. T.M.B. Page (166)					
					852945
					776565
Less Balans 11%					794256

Continuation 6486255  
 E.C. HUDA (P) (173) 7059372

Particulars	No.	L.	B.	D.	Contents
Less Already Paid					4136580
MB 5889 Page (12)					4647843
					1778412
					2952812
Less 5.25% Sale Tax					93366
Less 2% I. Tax					35568
Less 1% C Tax					17784
Less 5% Security					88920
Net Payable					1542774

1 Certified that all work is done in per PWD specification  
 2 All documents has been made in this Bill

Continuation

## TENDER NOTICE

**HARYANA SHEHRI VIKAS PRADHIKARAN**  
**DETAIL NOTICE INVITING E-TENDERS**  
**SINGLE PERCENTAGE / ITEM RATE ONLINE TENDER**

On behalf of HARYANA SHEHRI VIKAS PRADHIKARAN Online E-Tenders on the website: <https://etenders.hry.nic.in> are hereby invited from the eligible contractors/firms enlisted in appropriate class/category on the approved list of HSVP, PWD B&R, PHED, MES, CPWD & other Govt. Department and undertaking of central & State Govt. for the works as mentioned below:-

Sr No.	Name of Work	Approximate value of works (Rs.)	Bid Document Fee + Processing fee	EMD (Rs.)	Download tender document and online bid submission	Tender to be opened on	Time limit for completion of work
1	Special repair of roads in pocket-A,B & pocket Deer Wood Chase in front of colonizer Plot No.135 & 136 in Nirvana Country, Sector-50, Gurugram. Compaction of earth work & preparation of sub grade, WBM and Tack coat, Bituminous Macadam 50 to 75 mm thickness, Providing, laying and rolling premix surface 20mm thick type A and all other works contingent thereto.	Rs. 46.75 Lacs	Rs. 2000/- + Rs. 1180/-	Rs. 93500/-	07.06.2022 To 15.06.2022 5:00 PM Manual submission on 16.06.2022 till 05.00 PM	17.06.2022	3 months

1. Full details all terms & condition including the documents are available on the web site <https://etenders.hry.nic.in> besides being available for reference at the office of the undersigned.
2. The Earnest Money and fees will be submitted online on the portal.
3. The contractor/firm should fulfill the technical & financial eligibility criteria as per document uploaded on portal.

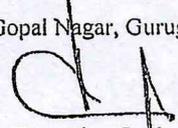
  
 Executive Engineer  
 HSVP Division No. VI  
 Gurugram

Endst No.

Dated

A copy of above is forwarded to the following for information and further necessary action please:-

1. The Chief Engineer, HSVP, Panchkula.
2. The Administrator, HSVP, Gurugram.
3. All the Superintending Engineers of HSVP.
4. All the Executive Engineers, of HSVP.
5. All the Sub Divisional Engineer of this Division.
6. All head of branch/record keeper /Notice board.
7. The Manager, the Gurugram Distt. Co. Op. L/C Fed. Ltd, 209/3, Gopal Nagar, Gurugram.
8. All the Contractor/Firms/Co. Op. L/C Societies.

  
 Executive Engineer  
 HSVP Division No. VI  
 Gurugram

904

M/s Ankit Construction Company  
(Prop. Ankit Aggarwal)  
Office-222, 2<sup>nd</sup> Floor, Vipul Trane Center  
Sector 48, Sohna Road,  
Gurugram

Memo No. 110780

Dated: 5/7/2022

Sub:

Special repair of roads in pocket-A,B & pocket Deer Wood Chase in front of colonizer Plot No.135 & 136 in Nirvana Country, Sector-50, Gurugram. Compaction of earth work & preparation of sub grade, WBM and Tack coat, Bituminous Macadam 50 to 75 mm thickness, Providing, laying and rolling and all other works contingent thereto. A/c Rs. 46.75 Lacs

Reference:

Your tender dated 17.06.2022 & Nagotiation dated 22.06.2022.

Under the authority of Haryana Shehri Vikas Pradhikaran and acceptance of your lowest E-tender dated 16.06.2022 approval accorded vide Superintending Engineer, HSVP, Circle No. II, Gurugram vide Memo No. 2266 dated 04.07.2022. The above work cited under subject is hereby allotted to you on the following rates, terms and conditions & condition of approved DNIT is hereby conveyed:-

RATES: @ 5.88 % below the C.R. (@ Five Point Eighty Eight Percent below the C.R.)

TIME LIMIT: 03 (Three) Months to be reckoned w.e.f. issue of allotment letter.

The above approval is subject to stipulation of the following conditions:-

1. No change of specification will be allowed to be done on the work by you at your own level.
2. The expenditure for the due completion of the whole scope of work will be restricted to the tune of Rs. 43,99,489 (Rupees Fourty three Lakh Ninty Nine Thousand Four Hundred Eighty Nine Only) as calculated on the basis of the rates approved as above.
3. No excess liabilities will be allowed to be incurred on the above work without prior approval of this office in writing.
4. NGT instructions issued from time to time shall be complied with in the construction.

Documents containing the details of terms and conditions of the contract which stands concluded with the above communications are under preparation in this office and you are requested to attend the office of the undersigned on any working day to sign the same within 15 days from the date of issue of this communication. Please note that no payment will be made to you till such time the documents mentioned above is signed by you. You are further requested to contact the Sub Divisional Engineer, HSVP, Sub Division No.I, Gurugram for starting the work immediately.

  
Executive Engineer,  
HSVP, Division No. VI,  
Gurugram

A copy of the above is forwarded to the following for information please.

1. The Administrator, HSVP, Gurugram.
2. The Superintending Engineer, HSVP Circle No. II, Gurugram w.r.to his office letter No. 2266 dt. 04.07.2022.
3. The Executive Engineer, HSVP, Vigilance, Panchkula.

Executive Engineer,  
HSVP, Division No. VI,  
Gurugram

Dated

Endst No.

A copy of the above is forwarded to the Sub Divisional Engineer, HSVP, Sub Division No. I, Gurugram with the following conditions for information and necessary action.

1. The expenditure for the due completion of the whole scope of work as covered in the approved NIT will be restricted to the tune of Rs. 43,99,489 (Rupees Fourty three Lakh Ninty Nine Thousand Four Hundred Eighty Nine Only) as calculated on the basis of rates approved as above.
2. No change of specification will be allowed to be done on the work by you at your level without the prior permission of this office in writing.
3. There will be no excess over the provision made in the rough cost estimate for work which will be ensured by you.
4. The above approval is subject to budget provision and the availability of funds which will be restricted. More funds required if any, will be demanded in time.
5. No change of specification will be allowed to be done on the work by you, at his own level, without the prior permission of this office in writing.
6. The detailed estimate for the above noted work has not yet been prepared as such, it will be the entire responsibility of the Engineer-In-Charge of the work for the correctness of rates, items, quantities etc. its admissibility and applicability and the scope of work etc.
7. There will be no excess over the provision made in the administratively approved estimate of the work which will be ensured by you.
8. The instruction circulated by C.E. office vide letter No. 8181-82 dt. 07.08.1995 and No. 9634-35 dt. 22.09.1995 will be immediate be followed meticulously.
9. The instruction issued by Chief Engineer, HSVP, Panchkula letter No. 12099 dated 19.04.2013 conveying approvals to the DNIT will also apply.
10. The work will be taken up in hand for execution after getting technical clearance connected with the work from the competent authority.
11. The maintenance estimate covering the scope of work covered in this tender and mtc. scope be prepared and got technically sanctioned timely.
12. Further, the instructions issued by the Chief Engineer, HSVP, Panchkula vide memo No. 2613 dated 05.03.2015 conveyed to this office vide SE-II, HSVP, Gurugram memo No. 3485-89 dt. 17.03.2015 regarding implementation of directions given / passed by National Green Tribunal dated 26.11.2014, 04.12.2014 & 19.01.2015 in original application No. 21 of 2014 in the matter of contractual work and no ground water shall be used in construction work in term of orders of Hon'ble High Court dated 16.07.2012 CWP No. 20032 of 2008, 13594 of 2009 and 807 of 2012.
13. The instruction issued vide this office letter no. 85474 dt. 25.05.2022 while conveying approval to the DNIT will also apply.
14. Affidavit be got filled up properly from the lowest contractor.
15. A & C slip duly corrected as per approved NIT was not sent to this office for record nor cutting and correction done in DNIT have been attested by you. As such, you are hereby directed to comply with the instructions.
16. The instruction regarding quality control assurance already circulated by the CA, HSVP, PKI vide letter no. 14194-200 dated 19.11.2009 will be implemented without any violation.

and issued by the Engineer-In-Charge. Site order book shall be maintained properly and kept at site during execution of work under safe custody of the JE. On completion of work site order book shall be preserved for a period of 5 years or upto the time all disputes / arbitration cases of the work are finally settled whichever is later.

The following documents shall be maintained for site records:-

- a) Day work diary
- b) Site order book
- c) Stage passing register
- d) Visual material inspection register
- e) Register for record tests carried out during execution
- f) Variation order register
- g) Records concrete mix design
- h) Defects/ non-conformance reports
- i) Records of inspection and field investigation etc
- j) Hindrance register

The important of above records such as Site order book, visual material inspection register and register for records of test carried out during execution by department shall be bound with the contract agreement after the execution of the project. No final bills shall be finalized without maintaining records as mentioned above divisional Accountant will be fully responsible to ensure that the above instructions are implemented strictly before making payments to the contractor failing which strict action shall be initiated in case of any breach in this regard.

18. The approval in subject to the condition that this work does not include in any previous agreement covering the mtc of this work as defect liability period / comprehensive mtc. which will be ensured by you.
19. The instructions issued while conveying approval to term of reference will also apply.
20. Completion plan of work showing the details of executed work will be sent to this office for record.
21. The quantities will be personally ensured by concerned SDE before payment.
22. The acceptance letter may be issued and delivered before expiry of validity of tender.

Executive Engineer,  
HSVP, Division No. VI,  
Gurugram

Dated

Endst No.

A copy of the above is forwarded to the following for information and necessary action.

1. The Section Officer, Dy. Supdt. & HDM O/o Executive Engineer, HSVP, Division No. VI, Gurugram. Section Officer is requested to ensure that no payment is made to contractor till the agreement is signed by the contractor as well as the undersigned.
2. Contract Agreement.

Executive Engineer,  
HSVP, Division No. VI,  
Gurugram

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**HARYANA URBAN DEVELOPMENT AUTHORITY**  
**DETAIL NOTICE INVITING E-TENDERS**  
**SINGLE PERCENTAGE / ITEM RATE ONLINE TENDER**

On behalf of Haryana Urban Development Authority Online E-Tenders on the website: <https://etenders.hry.nic.in> are hereby invited from the eligible contractors/firms enlisted in appropriate class/category on the approved list of HUDA, PWD B&R, PHED, MES, CPWD & other Govt. Department and undertaking of central & State Govt. for the works as mentioned below:-

Job No.	Name of Work	Approximate value of works (Rs.)	Bid Doc. Fee	EMD (Rs.)	Tender to be opened on	Time limit for completion of work
108 of 2013	Providing W/S, Sewerage, SWD in various Pocket in Sec-50, Gurgaon. "Providing, Stringing of D.I. Pipe line for Water Supply, Prov. & lowering SW pipe for Sewerage, RCC Pipe NP2 for Storm Water Drainage, Providing & fixing sluice valve, const. of sluice valve haudies, manhole etc. and all other works contingent thereto". (Including three year mtc. defect liability period free of cost)	113.50 Laes	3000/-	227000/-	07.01.2014	4 Months

**Eligibility Criteria:-**

- Only those agencies will be eligible to participate with e-tendering who have satisfactory completed at least one work of similar nature of work not less than 60% of estimated value of DNIT (during last five years (updated 10% per annum compoundable).

**2. Key Dates:**

Sr. No.	Description	Start Date and Time	Expiry Date and Time
1.	Publication of Tender	14.12.2013 9:00 AM	16.12.2013 5:00PM
2.	Download Tender Document & Online Bid Submission	17.12.2013 9:00 AM	02.01.2014 5:00 PM
3.	Manual submission of EMD and tender document	03.01.2014 9:00 AM	03.01.2014 5:00 PM
4.	Bid Opening Date	07.01.2014 9:00 AM	07.01.2014 5:00 PM

3. Bid documents can be downloaded online from the portal <https://etenders.hry.nic.in> by the Agencies/ Contractor/ I & C (Societies) registered on the Portal. The bids to be submitted online are required to be digitally signed, the bidders are therefore advised to obtain Digital Signature at the earliest. For further details, terms and conditions please visit the website <https://etenders.hry.nic.in>.
4. The details of the Bid Document Cost / EMD are required to be uploaded at the time of Online Submission, the Bidders are therefore required to keep the scanned copies of prequalification and other documents of the above mentioned documents ready.

The tender shall be submitted online by the tenderer in the following three separate covers online -

- |   |                     |   |
|---|---------------------|---|
| a | Fee                 | Scanned copy of Bid Document Cost / EMD   |
| b | Prequal / Technical | The cover shall contain scanned copies of the prequalification documents, technical parameter / technical bid |
| c | Financial           | This cover contains contract schedule of rates (CSR) to be submitted online by the bidder                     |

**Note 1:** Manual Submission of Documents - Online Bidders will also required to physically submit the Bid Document cost / EMD and other document related to prequalification, technical parameter / Technical bid etc.

Above envelopes (as applicable) shall be kept in a bigger outer envelopes, which shall be sealed and submitted in the office of the Executive Engineer, HUDA, Division No. VI, Gurgaon

The above said Earnest Money for the work in shape of Demand Drafts / Deposit at call duly pledged in favour of Executive Engineer, HUDA, Division VI, Gurgaon payable at any Scheduled Bank at Gurgaon must accompany each tender.

**Note 2:** The Executive Engineer has the right to verify the authentication of the documents submitted by the bidder online as well as physically.

**Note 3:** The price bids are to be submitted mandatory online.

**Opening of Bid:-** In the first instance, the cover of all the Bidders containing the Bid Document Cost / EMD shall be opened online as well as physically. If the Bid Document Cost / EMD is found proper and in order then the cover containing prequalification / Technical Bid shall be opened. The financial cover shall be opened only of those tenderers who meet the Pre-Qualification / Technical Bid criteria as per these Bid documents. The date of opening of financial Bid shall be fixed after the opening of Prequalification / Technical Bid.

6. **Opening of Bid:-** In the first instance, the cover of all the Bidders containing the Bid Document Cost / EMD shall be opened online as well as physically. If the Bid Document Cost / EMD is found proper and in order then the cover containing prequalification / Technical Bid shall be opened. The financial cover shall be opened only of those tenderers who meet the Pre-Qualification / Technical Bid criteria as per these Bid documents. The date of opening of financial Bid shall be fixed after the opening of Prequalification / Technical Bid.
7. The contractual agencies should submit their tender documents (Online and physical) strictly
8. In case bid is submitted by a bidder online and technical bid, earnest money deposit or other documents as required as per the bid documents, are not submitted in physical form then the bid of the bidder would be rejected.
9. In case, the day of opening of tenders happens to be holiday, the tenders will be opened on the next working day. The time and place of receipt of tenders and other conditions will remain unchanged.
10. The societies shall produce an attested copy of the resolution of the Co-Operative department for submission of online bids in the e-tendering system.
11. The tender of the bidder who does not satisfy the qualification criteria in the bid documents are liable to be rejected summarily without assigning any reason and no claim whatsoever on this account will be considered.
12. If any tenderer, modifies or withdraws his tender subsequent to submitting it to the Executive Engineer, HUDA, while on one hand he is liable to be blacklisted, on the other hand his earnest money shall be forfeited without prejudice to other rights and remedies available to the Executive Engineer.
13. The rates of the contractors shall remain open for a period of three months from the date of opening of the price bids and if a contractor submits a tender limiting the period of validity to a date earlier, then he shall be liable to be blacklisted and his earnest money shall stand forfeited without prejudice to other rights and remedies available to the Executive Engineer.
14. The contractor whose tender is accepted will be required to execute a contract deed in the prescribed form and will be required to furnish 5% security for the due fulfillment of this contract or alternatively at the

discretion of the Engineer-in-charge it will be deducted from the running payments to be made on account of work done. (The earnest money will be treated as part of security).

15. The approval of the acceptance of tender will rest with the CE-I, HUDA, Panchkula who does not bind himself to accept the lowest tender and reserves to himself the authority to reject any or all of tenders received without assigning any reason.
16. No conditional tender should be given. A conditional tender is liable to be rejected out rightly at the discretion of the accepting authority. In the alternative the accepting authority may treat the conditions as null and void and make a counter offer to the tenderer to do the work at the premium or rebate/rates quoted by him without conditions. If the tenderer refuses to accept the said counter offer to do the work at the premium or rebate/rates quoted by him without the condition within one week of the counter offer having been made by the accepting authority, his earnest money shall stand forfeited and the tenderer shall have no claim to the same whatsoever.
17. The successful tenderer shall have to sign an affidavit to the effect that he has no relation or connection with firm/contractor blacklisted by HUDA/Haryana Govt./Govt. of India, from time to time as per the form of affidavit attached with these bid documents.
18. The earnest money deposited for the tender will not be returned to the contractor's firm's till the acceptance of tender or three months, whichever is earlier.
19. Sales / works Tax, Income Tax, Labour cess or any other tax will be deducted from the bills of contractor as per the instructions of the Govt.

FOR AND ON BEHALF OF  
HARYANA URBAN DEVELOPMENT AUTHORITY

(Hari Dutt Sharma)  
Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.  
E-Mail:- [xen6gggn@gmail.com](mailto:xen6gggn@gmail.com)  
Office:-0124-2308031

Endst No. 16063-1/111

Dated 13/12/13

A copy of the above is forwarded to the following for information and publicity:-

1. The Chief Administrator, HUDA, Panchkula.
2. The Chief Engineer, HUDA, Panchkula
3. The Administrator, HUDA Gurgaon and Sr. Accounts Officer HUDA, Gurgaon.
4. All the Superintending Engineer, HUDA, All Circles, Haryana.
5. The Executive Engineer, HUDA, All Divisions Haryana State.
6. The S.D.L HUDA Sub Division No. I, XI & XVII, Gurgaon.
7. The S.O/H D M Deputy Supdt. o/o HUDA Division No. VI, Gurgaon
8. All the contractor/firm/society enlisted with HUDA.
9. Notice Board Case file HUDA web site [www.huda.nic.in](http://www.huda.nic.in)
10. The Manager I & C Coop Society Gurgaon.

(Hari Dutt Sharma)  
Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.  
E-Mail:- [xen6gggn@gmail.com](mailto:xen6gggn@gmail.com)  
Office:-0124-2308031

OFFICE OF THE EXECUTIVE ENGINEER  
/N. NO. VI GURGAON.

To  
The New Ballali Co-Op L & C Society Ltd.,  
H. No. 755, VPO-Ballali, Bhiwani.

Dated

Memo No.

Sub

Providing W/S. Sewerage, SWD in various Pocket in Sec-50, Gurgaon. "Providing, Stringing of D.I. Pipe line for Water Supply, Prov. & lowering SW pipe for Sewerage, RCC Pipe NP2 for Storm Water Drainage. Providing & fixing sluice valve, const. of sluice valve haudies, manhole etc. and all other works contingent thereto". (Including three year mtc. defect liability period free of cost)

A/c Rs. 113.50 Lacs.

Ref

Your E-tender Price bid dated 08.01.2014.

Under the authority of Haryana Urban Development Authority of your lowest E-tender dated 08.01.2014 issued from the Chief Engineer-I, HUDA, Panchkula letter No. CE/E.E.(W)/Supdt.(E)/3032 dated 04.03.2014 and conveyed vide Superintending Engineer, HUDA Circle No. II Gurgaon endorsement No. 3454-55 dated 04.03.2014 for the above noted work which interalia contains the following rates, terms and conditions & condition of approved DNIT is hereby conveyed :-

Rates

@ 11.78% below the ceiling rates (Rs. Eleven Point Seven Eight Percent below the C.R.) as per approved DNIT.

Time limit

04 (Four) Months to be reckoned w.e.f. 15.03.2014.

With the issue of this acceptance letter, your contract stands concluded. You are requested to sign the contract agreement on any working day immediately. Please note that no payment will be made to you till the agreement is signed. You are also requested to contact the Sub Divisional Engineer, HUDA, Sub Division No. I, Gurgaon for taking the nishan and start the work immediately.

Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.

Encl. No.

Dated

A copy of the above is forwarded to the following for information & necessary action please:-

- 1 The Chief Engineer-I, HUDA, C-3, Sec-6, Panchkula w.r.t. his office letter No. CE/E.E.(W)/Supdt.(E)/3032 dated 04.03.2014.
- 2 The Administrator, HUDA, Gurgaon
- 3 The Superintending Engineer, HUDA, Circle No. II, Gurgaon w.r.t. his office Endst. No.3454-55 dt. 04.03.2014
- 4 The Executive Engineer, HUDA, Vigilance, Panchkula

Executive Engineer,  
HUDA, Division No. VI,  
Gurgaon.

911

Memo No:- 87451

Date:- 26/04/2023

**TENDER NOTICE**  
**HARYANA SHEHRI VIKAS PRADHIKARAN**

On behalf of HARYANA SHEHRI VIKAS PRADHIKARAN Online E-Tenders on the website: <https://etenders.hry.nic.in> are hereby re-invited from the eligible contractors/firms enlisted in appropriate class/category on the approved list of HSVP, PWD B&R, PHED, MES, CPWD & other Govt. Department and undertaking of central & State Govt. For the works as mentioned below:-

Sr No./ Job No.	Name of Work	Approx. value of works (Rs.)	Bid Document Fee+ Processing Fees	EMD (Rs.)	Download tender document and online bid submission	Tender to be opened on	Time limit for completion of work
1/6	Providing Water Supply, Sewerage & SWD in pocket B & C in Sec-50, Gurugram. "Shifting of Sewerage line. Storm Water Drainage with connection and all other works contingent thereto." (Re-Invite)	A/c Rs. 420 Lacs	Rs.250/- + Rs. 1180/-	Rs. 8400/-	27.04.2023 to 04.05.2023 (5:00 PM)	05.05.2023 (11:00 AM)	2 (Two) Months.

- Full details all terms & condition including the tender documents are available on the web site <https://etenders.hry.nic.in> besides being available for reference at the office of the undersigned.
- The Earnest Money and tender fees & Processing Fees will be submitted online.

On and behalf of HSVP

Executive Engineer  
HSVP Division No-VI  
Gurugram

Dated 26/04/2023

Endst No. 87454

A copy of above is forwarded to the following for information and further necessary action please.

- The Chief Administrator, HSVP, Panchkula
- The Chief Engineer, HSVP, Panchkula
- The Additional Chief Engineer, HSVP GURUGRAM
- The Administrator, HSVP GURUGRAM and Sr. Accounts Officer HSVP GURUGRAM
- All the Superintending Engineer, HSVP, All Circles, Haryana
- The Executive Engineer, HSVP, All Divisions Haryana State
- The S.D.E HSVP Sub Division No. I, XI & XVIII, GURUGRAM.
- The S.O/H.D.M/Deputy Supdt. O/o HSVP Division No-VI GURUGRAM
- All the contractors/firm/society enlisted with HSVP
- Notice Board/Case file/HSVP web site [www.HSVP.nic.in](http://www.HSVP.nic.in)
- The Manager L & C Coop Society GURUGRAM.

Executive Engineer  
HSVP Division No-VI  
Gurugram

Signature valid

Digitally signed by MANOJ SAINI  
Date: 2023.04.27 12:44:13 IST  
Location: Haryana, IN

E-mail: xenhsvp6ggm@gmail.com

To,

M/s Gulia Industries  
(Sh. Sudhanshu S/o Sh. Kanwar Rohit)  
R/o House No. 01 BP, Sector-30, Gurugram

Memo No. 134865

Dated: 16/6/23

Sub: Providing Water supply, sewerage & SWD in Pocket B & C in Sector-50, Gurugram  
,"Shifting of Sewerage line, Storm Water Drainage with connection and all other  
works contingent thereto."

Reference: Your E-tender dated 05.05.2023.

A/c Rs. 4.20 Lakh

Under the authority of Haryana Shehri Vikas Pradhikaran and acceptance of your lowest E-tender dated 05.05.2023 approval accorded by Superintending Engineer, HSVP, Circle No. II, Gurugram vide Memo No. 1752 dated 14.06.2023. The above work cited under subject is hereby allotted to you on the following rates, terms and conditions & condition of approved DNIT is hereby conveyed:-

RATES :@ 20.50 % below the C.R. (@ Twenty point fifty Percent below the C.R.)

TIME LIMIT :02 (Two) Month to be reckoned w.e.f. issue of allotment letter.

The above approval is subject to stipulation of the following conditions:-

1. No change of specification will be allowed to be done on the work by you at your own level without the prior permission/approval of this office in writing.
2. The expenditure for the due completion of the whole scope of the work as conveyed in the approved NIT will be restricted to the tune of Rs. 3,32,132/- (Rupees Three Lakhs Thirty Two Thousand One Hundred Thirty Two Only) for complete job as calculated on the basis of the rates approved as above.
3. Affidavit should be filled up properly.
4. The approval is further subject to the conditions that the payment will be made to you on the basis of actual work done at site.

NGT instructions issued from time to time shall be complied with in the construction.

Documents containing the details of terms and conditions of the contract which stands concluded with the above communications are under preparation in this office and you are requested to attend the office of the undersigned on any working day to sign the same within 15 days from the date of issue of this communication. Please note that no payment will be made to you till such time the documents mentioned above is signed by you. You are further requested to contact the Sub Divisional Engineer, HSVP, Sub Division No. I, Gurugram and start the work immediately.

Executive Engineer  
HSVP, Division No. VI  
Gurugram

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2. The Superintending Engineer, HSVP Circle No. 11, Gurugram w.r.to this office letter no. 1752 dt. 14.06.2023.
3. The Executive Engineer, HSVP, Vigilance, Panchkula.

  
 Executive Engineer  
 HSVP, Division No. VI  
 Gurugram

Endst No. 13487)

Dated 16/6/23

A copy of the above is forwarded to the Sub Divisional Engineer, HSVP, Sub Division No. I, Gurugram with the following conditions for information and necessary action.

1. The expenditure for the due completion of the whole scope of the work as conveyed in the approved NIT will be restricted to the tune of Rs. 3,32,132/- (Rupees Three Lakhs Thirty Two Thousand One Hundred Thirty Two Only) for complete job as calculated on the basis of the rates approved as above.
2. No excess liabilities/expenditure will be allowed to be incurred on the above work without prior approval of this office in writing.
3. The above approval is subject to the budget provision and the availability of funds which will be restricted. More fund required if any, will be demanded in time.
4. No change of specification will be allowed to be done on the work by you at your level without the prior permission of this office in writing.
5. Detailed estimate for the above noted work has not yet been prepared and as such it will be the entire responsibility of Engineer-in-charge of work for the correctness of the rates, terms, quantities etc. its admissibility and applicability and the scope of work etc.
6. There will be no excess over the provision made in the rough cost estimate for work which will be ensured by you.
7. The instruction circulated by C.E. office vide letter No. 8181-82 dt. 07.08.1995 and No. 9634-35 dt. 22.09.1995 will be immediate be followed meticulously.
8. The work will be taken up in hand for execution after getting technical clearance connected with the work from the competent authority.
9. A & C slip duly corrected as per approved NIT was not sent to this office for record nor cutting and correction done in DNIT have been attested by you. As such, you are hereby directed to comply with the instructions.
10. The instruction regarding quality control assurance already circulated by the CA, HSVP, PKL vide letter no. 14194-200 dated 19.11.2009 will be implemented without any violation.
11. For proper maintaining of work and quality controlling assurances. Site Order Book like measurement book shall be printed pages, machine numbered, with a fly leaf showing instructions on its maintenance and issued by the Engineer-In-Charge. Site order book shall be maintained properly and kept at site during execution of work under safe custody of the JE. On completion of work site order book shall be preserved for a period of 5 years or upto the time all disputes / arbitration cases of the work are finally settled whichever is later.

The following documents shall be maintained for site records:-

- a) Day work diary
- b) Site order book
- c) Stage passing register
- d) Visual material inspection register
- e) Register for record tests carried out during execution
- f) Variation order register
- g) Records concrete mix design
- h) Defects/ non-conformance reports
- i) Records of inspection and field investigation etc
- j) Hindrance register

SFI

-VI

- Accountant will be fully responsible to ensure that the above instructions are implemented strictly before making payments to the contractor failing which strict action shall be initiated in case of any breach in this regard.
12. Completion plan of work showing the details of executed work will be sent to this office for record.
  13. The approval in subject to the condition that this work does not include in any previous agreement covering the mtc of this work as defect liability period / comprehensive mtc. which will be ensured by you.
  14. The quantities will be personally ensured by concerned SDE before payment.
  15. The instructions issued while conveying approval to term of reference will also apply.
  16. The approval in subject to the conditions that the work shall be taken in hand only after technical sanction of detailed estimate of this work.
  17. Further, the instructions issued by the Chief Engineer, HSVP, Panchkula vide memo No. 2613 dated 05.03.2015 conveyed to this office vide SE-II, HSVP, Gurugram memo No. 4567-76 dt. 16.03.2015 regarding implementation of directions given / passed by National Green Tribunal dated 26.11.2014, 04.12.2014 & 19.01.2015 in original application No. 21 of 2014 in the matter of Vardhman Kaushik Vs Union of India and Ors. May be implemented strictly in the agreement of contractual work and no ground water shall be used in construction work in term of orders of Hon'ble High Court dated 16.07.2012 CWP No. 20032 of 2008, 13594 of 2009 and 807 of 2012.
  18. The acceptance letter may be issued and delivered before expiry of validity of tender.
  19. The approval is further subject to the conditions that the payment will be made to the agency on the basis of actual work done at site.
  20. Work should be carried out and inspected strictly as per Haryana, PWD Code 2009. SDE will also exercise check measurement as per PWD code in addition to cent - percent check measurement by concerned SDE/JE for proper accountability of work done at site before release of payment of running/final payment.
  21. The instruction issued by Superintending Engineer, HSVP, Circle No. II, Gurugram vide letter No. 893 dt. 29.03.2023 while conveying approval to the DNIT will also apply.
  22. The expenditure for above said work will be charged to the estimate for "Providing Water supply, sewerage & SWD in Pocket B & C in Sector-50, Gurugram" which stands administratively approved vide Administrator, HSVP, Gurugram letter No. 8062 dated 13.07.2021 for amounting to Rs. 27.45 Lakh and the budget provision of Rs. 20.00 Lakh exists in the budget for the current financial year 2023-2024.

*[Signature]*  
Executive Engineer  
de HSVP, Division No. VI  
Gurugram @

Dated 16/6/2023

Endst No. 134873-75

A copy of the above is forwarded to the following for information and necessary action.

1. The Accountant & HDM O/o Executive Engineer, HSVP, Division No. VI, Gurugram.
2. Dy. Supdt. He is requested to keep the allotment letter in contract agreement.

*[Signature]*  
Executive Engineer  
de HSVP, Division No. VI  
Gurugram @

915

FR  
Dy.Supt./S.O./I.I.D.M./Asstt.JPM  
EE-VI

OFFICE OF THE SUB DIVISIONAL ENGINEER HSVP SUB DIVISION No. I, GURUGRAM

To

The Executive Engineer  
HSVP Division No. 6,  
Gurugram

Memo No 161

Dated: 12/10/2023

Sub:

Providing Water Supply, Sewerage &amp; SWD in Pocket B&amp;C In Sector-50, Gurugram. "Shifting of Sewrage Line, Storm Water Drainage with connection and all other works contingent thereto".

Please find enclosed herewith the CC 1st &amp; Running Bill Gulia Industries for above cited work for preaudit and payment please.

DA/ MB NO. 6449 and Bill

  
Sub Divisional Engineer  
HSVP Sub Division No. I, Gurugram

916

FORM DFR - 25

PW RUNNING BILL - C

[See DFR - 2.70 ]

CC 1st &amp; Running Bill

1 Name of Agency : Gulla Industries  
 2 Name of Work : Providing Water Supply, Sewerage & SWD in Pocket B&C in Sector-50, Gurugram  
 "Shifting of Sewrage Line, Storm Water Drainage with connection and all other works contingent thereto".

Ch. Estimate : "Providing Water supply, sewerage & SWD in Pocket B & C in Sector-50, Gurugram. AA No.  
 3 Agreement No. : 1437

4 Authority No. : XEN Div - 6, HSVP, GGM 134865 Dated: 16.06.2023

5 Date of Start : 16.06.2023

6 Date of Completion : Wok in progress

7 Restricted Amount : 332132/-

Time Limit Upto : 2 Months w.e.f. 16.06.2023

Rate @ 20.50 % Below

Bill Prepared by Sh. Samsher Mahla JE Vide MB No. 6447 Page No 148 To 163

No.	HSR No.	Description	Quantity	Rate	Amount
1	4.14.1	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift up to 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m.	72.12 Cum	93.00 Per Cum	6707.16
2	6.1.8	1:5:10 (1 cement : 5 fine sand : 10 graded stone cum aggregate 40 mm nominal size)	8.79 Cum	2424.00 Per Cum	21306.96
3	7.21.2	Brick work with common burnt clay non-modular bricks of class designation 7.5 in foundation and plinth in: Cement mortar 1:6 (1 cement: 6 coarse sand)	4.87 Cum	3955 Per Cum	19260.85
4	6.1.2	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work below plinth level and up to Floor IV level: 1:2:4 (1 cement : 2 coarse sand (zone-III) : 4 graded stone aggregate 20 mm nominal size)	3.03 Cum	3892.00 Per Cum	11792.76
5	21.43	Extra over the rate laid down in this schedule for cement concrete work more making and finishing benching and complicated floor work in manholes, including formation of channels and bulboozing and smooth finishing the surface accurately to template	5.33 Sqm	179 Per Sqm	954.07
6	11.11.1	12 mm cement plaster finished with a floating coat of neat cement of mix : 1 : 3 (1 cement: 3 fine sand)	17.69 Sqm	137.00 Per Sqm	2423.53

S.No.	HSR No.	Description	Quantity	Rate	Amount
	6.16	Reinforced cement concrete work in beams, suspended floors, roofs having slope up to 15° landings, balconies, shelves, chajjas, lintels, bands, plain window sills, staircases and spiral stair cases above plinth level up to floor four level, excluding the cost of centering, shuttering, finishing and reinforcement with 1 : 1.5 : 3 (1 cement : 1.5 coarse sand (zone-111) : 3 graded stone aggregate 20 mm nominal size).	1.58 Sqm	6845.00 Per Sqm	10815.10
	6.36.1	Steel reinforcement for R.C.C. work ready to use "cut and bend" rebars of approved make from factory/workshop to construction site including placing in position and binding all complete above plinth level. Thermo-Mechanically Treated bars of grade Fe-500D	186.18 Kg	73.00 Per Kg	13591.14
	21.94.3	Providing salt glazed stone ware pipes grade 'A' in standard length of 600 mm each pipe marked with IS: 651 and their lowering, cutting, jointing and testing as described in item No. 21.38, 21.39, item 21.40 including the cost of jointing materials as well as carriage, loading, unloading, stacking, handling, re-handling etc. complete in all respects to the satisfaction of Engineer-in-charge. 200mm i/d	87.29 Nos	267.00 Each	23306.43
10	21.93.2	Providing and fixing SFRC MANHOLE COVERS AND FRAMES MARKED WITH IS: 12592 including setting the same to correct lines and levels in 1 : 3 cement sand mortar over manhole including carriage loading unloading stacking handling re-handling etc. complete in all respects to the satisfaction to the Engineer-in-charge.	4 Nos.	1185.00 Each	4740.00
11	21.28	Providing & fixing steel bar embedded plastic steps of size 263mm x 165mm of orange colour, conforming to specification in pump chambers, manholes etc. having minimum 3mm thick polypropylene polymer conforming to IS: 10910 encapsulated on 12mm dia ribbed steel bars per IS 1785 The rate include cost of setting the same to correct lines and levels duly embedded in 1 : 2 : 4 cement concrete including carriage, loading, unloading, stacking, handling, re-handling etc., complete in all respect to the satisfaction of Engineer-in-charge	12 Nos	334 Each	4008.00
12	21.57.1.4	Providing masonry plugs to ends of sewers of all types with 11.43 cm thick brick wall in cement sand mortar 1 : 7 with 12 mm thick cement plaster 1 : 6 (as required by the engineer-in-charge). 200mm	8.00 Nos	20.00 Each	160.00

Providing, Laying 918 Nos. Joints of.

No.	HSR No.	Description	Quantity	Rate	Amount
13	N.S	Connection of Sewerage & Storm Water Drainage	200	10000.00	20000.00
			Nos	Each	
				Total	139055.00
		Less : Contractor Premium 20.50% Below			28509.00
		Gross Amount This Bill			110557.00
		18% GST AMOUNT	16864.63		
		9% CGST	8432.00		
		9% SGST	8432.00		
		BALANCE AMOUNT FOR TDS	93692.37		
		TDS	1%	Rs.	937.00
		CGST TDS	1%		937.00
		SGST TDS	1%		937.00
		WWF (Cess	1%	Rs.	1105.00
		Security	5%		5528.00
		Total Deduction			9445.00
		Net Payable Amount		Rs.	101112.00

CERTIFICATES:

- (1) That the work has been done as per PWD Specification.
- (2) That nothing is due against the Agency.

*Kanhaiya Singh*  
Signature Of Agency

*[Signature]*  
Signature JE

*[Signature]*  
Sub Division Engineer  
HSVP Sub Division No. 1,  
Gurugram

Passed for Rs..... 110557/-  
but to be paid Rs..... 110557/-  
By RTGS On Dt.....  
1. RTGS Rs..... 101112/-  
2. TDS Rs..... 937/-  
3. CGST TDS Rs..... 937/-  
4. SGST TDS Rs..... 937/-  
5. IGST TDS Rs.....  
6. WWF Cess Rs..... 1105/-  
7. Security Rs..... 5528/-  
8. Misc Dep. Rs.....  
9. Cement Rs..... 110557/-  
10.....Rs.....  
Total Rs.....

*[Signature]*  
Executive Engineer

Particulars	No.	B.	D.	Contents
1) certified that work is done as per PWD specification	919			
2) All recovery has been made				
3) water has been arranged by agency				
Maulana				
Int. Running Repair Bill				
N.O.W Providing water supply sewerage & SW in Pocket B & C in Sec 50 Gurgaon, shifting of SWD sewerage line with connection and all other				

Continuation

C.E. HUDA (P)

(147)

Particulars	No.	B.	D.	Contents
works Contingent interest				
Agency :- M/s Golia Industries Authority EE DIV VI GGM				
Memo no. 134 R.S dt 16/6/23				
Date of start 16/6/23				
Date of Compl				
RI Entry				
1. Earth work in excavation 4.14 by Mechanical means as per DIT 200 mmild SW				
Deerwood 4 8.60 x 0.70 x 0.92 = 5.83				
Nirwan 4 SW shifting 20.79 x 0.70 x 0.92 = 13.88				
Sec 50 15.90 x 0.70 x 0.92 = 10.23				

Continuation

C.E. HUDA (P)

(148)

6449

Particulars	No.	L.	B.	D.	Contents
					$9.10 \times 0.70 \times 0.91 = 5.79$
					$12.960 \times 0.70 \times 0.91 = 8.25$
Pocket C Sec 50					$11.58 \times 0.70 \times 0.91 = 7.32$
Brick Court					$8.44 \times 0.70 \times 0.76 = 4.49$
Decorwood MH Sec 50				1.11	$4 \times 2.29 \times 1.67 \times 0.91 = 16.97$
					$1 \times 0.45 \times 0.50 \times 0.75 = 0.16$
					Total 72.12 cu
1/6.1.8 1:5:10 (1) Cement					90.157
					5 fine sand:10
					graded stone
					as per DNIT
MH					$4 \times 2.30 \times 1.67 \times 0.15 = 2.30$ cu
					$1 \times 0.45 \times 0.50 \times 0.15 = 0.03$
Sewerline					$87.29 \times 0.0741 = 6.46$ cu
					Continuation Total 8.79 cu
C.E. HUDA (P)					110.158
Particulars					
3/7.21.2 Brick work					
					with Common
					burnt clay masonry
					modular bricks
MH					$4 \times 5.79 \times 0.23 \times 0.91 = 4.84$ cu
					$1 \times 0.45 \times 0.50 \times 0.23 \times 0.76 = 0.03$
					Total 4.87
4/6.1.2 1:2:4 (1) Cement					90.158
					2 Coarse Sand
					as per DNIT
MH					$4 \times 1.52 \times 0.91 \times 0.20 = 1.10$ cu
D/d					$4 \times 3.14 / 2 \times 1.52 \times (0.20)^2 = 0.38$ "
Road cut					$1 \times 12.960 \times 0.70 \times 0.20 = 1.81$
Brick Court					$1 \times 8.44 \times 0.40 \times 0.15 = 0.50$
					Continuation Total 3.03 cu
C.E. HUDA (P)					110.158
					113.196

921

Particulars	No.	L.	B.	D.	Contents
5/21.43 Extra over the cont. level class in this schedule for Cement Concrete as per D.N.I.T.					
					$4 \times 1.52 \times 0.91 = 5.53 \text{ Sqm}$
					Total $5.53 \text{ Sqm}$
6/11.1.1 12 mm Cement Plaster (Avg)					$4 \times 2(1.52 + 0.91) \times 0.9 = 17.69$
					Total $17.69 \text{ Sqm}$
7/6.1.6 Reinforced Cement					$1.59$

Continuation

C.E. HUDA (P)  
(151)

Particulars	No.	L.	B.	D.	Contents
Concrete work in beam substructure floor 1:1.5:3					
Slab $4 \times 2.00 \times 1.40 \times 0.17 = 1.90$					
D/c H/Cover					
$4 \times 3.14 \times 0.30^2 \times 0.17 = 0.32$					
Total $1.58$					
8/6.36.1 Steel reinforcement for RCC work ready to use Fe-500 kg.					
12MM					$1 \times 9 \times 1.90 = 17.1 \text{ Mtr}$
					$1 \times 14 \times 1.30 = 18.20 \text{ m}$
					$1 \times 5 \times 1.10 = 5.50$
					$1 \times 6 \times 0.80 = 4.80 \text{ m}$

Continuation

C.E. HUDA (P)  
(152) 6449

922

Particulars	No.	L	B.	D.	Contents
	1	5	0.50		= 2.50
	1	2	2.10		= 4.20
					= 52.30
	6	52.50	0.59		186.18 kg
	1	0.60	10.40		186.18 kg
21.50.00 Iron Salt					
glazed Stone					
Water pipes					
Gravel (A)					
20 mm id SD					
	1	8.60			8.60 Mtr
	1	20.70			20.70
	1	15.90			15.90

Continuation

C.E. HUDA (P)

(153)

Particulars	No.	L	B.	D.	Contents
	1	9.10			9.10 "
	1	12.80			12.80 "
	1	11.50			11.50 "
	1	8.44			8.44 "
					Total 87.29 "
10/21.93.2 Roof and					
fixing SIRC					
NH Cover.					
	1	4			04 NO.
					Total 04 NO.
11/21.28 Roof & fixing					
CLad bar					
Embedded					

Continuation

C.E. HUDA (P)

(154)

6449

9/6/16  
3rd runway 16/9/23

OFFICE OF THE XEN HUDA ELECT. DIVN. GURGAON.

To,

Sh. Jagjeet Singh Sethi  
Sector - 15-I  
Gurgaon

E3-14573

WB: 68554

Memo No. 6358 dt. 13-8-2014

Sub:- PROVIDING ELECTRIFICATION AND S/L IN SECTOR - 50 HUDA GURGAON  
(INCLUDING ONE YEARS MTC AND DEFECT LIABILITY PERIOD FREE OF COST)

A/C Rs. 57.90 Lacs

Ref:- Your Tender dt. 29-5-2014 &amp; negotiation dt. 24-6-2014

Acceptance of the HUDA to your tender dated 29-5-2014 & negotiation dt. 24-6-2014 for the work in subject cited is hereby conveyed which interlia contains the following rates conditions in the approved DNIT.

Rates:- @ 13% above the DNIT rates.

Terms &amp; Condition: As per approved DNIT.

Time Period: 4 (Four) Month from the date of issue of the allotment letter.

Restricted amount: Rs. 65,37,631/- ( Rs. Sixty five lacs thirty seven thousand six hundred thirty one only)

You are requested to take up the work in hand and starts its execution in consultation with the SDE Elect. Sub Divn. HUDA Gurgaon and put it towards completion within stipulated period. The agreement of this work is under preparation and you are requested to attend this office on any working day to sign and no payment shall be released till you sign the agreement.

Executive Engineer  
HUDA Elect. Divn  
Gurgaon

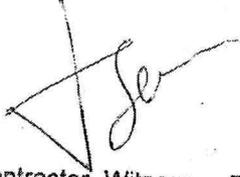
Endst.No. 6359-61

Dated 13-8-2014

A copy of the above is forwarded to the following for information and n/action please.

1. The Chief Engineer HUDA Panchkula, w.r.t. his office memo No. CE/EE(W)/Supdt.(E)/9568 dt. 8-8-2014
2. The Superintending Engineer, HUDA Circle -II Gurgaon, w.r.t. his office endst. No. 10553-54 dt 12-8-2014
3. The Executive Engineer, HUDA Vigilance Divn. Panchkula.

Executive Engineer  
HUDA Elect. Divn.  
Gurgaon

  
Contractor Witness E.E.

924

Endst.No.

6362 Dated: 13-8-2014

A copy of the above is forwarded to the SDE Elect. Sub Divn HUDA Gurgaon for information and n/action. He is requested to observe and keeping in view the following points for strict compliance related to the execution of the subject cited work

1. The expenditure for the due completion of subject cited work is restricted to the tune of Rs. 65,37,631/- ( Rs. Sixty five lacs thirty seven thousand six hundred thirty one only) on the basis of approved DNIT.
2. The above approval is subject to budget provision, and the availability of funds which will be restricted. More funds required if any, will be demanded in time.
3. No change of specification will be allowed to be done on the work by Superintending Engineer/Executive Engineer, concerned at his own level, without the prior permission of this office in writing.
4. The detailed estimate for the above noted work has not yet been prepared as such, it will be the entire responsibility of the Engineer-In-Charge of the work for the correctness of rates, items, quantities etc. its admissibility and applicability and the scope of work etc.
5. There will be no excess over the provision made in the administratively approved estimate of the work which will be ensured by Executive Engineer concerned.
6. The instruction issued vide Chief Engineer HUDA Panchkula memo No.1561 dt.31-1-2014 while conveying approval to DNIT will also apply.
7. The instruction circulated vide Chief Engineer HUDA Panchkula memo No.8181-82 dt. 7-8-1995 & 9634-35 dt. 22-9-1995 will immediately be followed meticulously.
8. The work will be taken up in hand for execution after getting technical clearance connected with the work from the competent authority.
9. Affidavit be got filled up properly from the lowest contractor.
10. A&C slip duly corrected as per approved NIT be sent to this office for record and appending the same with the office copy of the approved NIT.

DA/- DNIT

Executive Engineer  
HUDA Elect. Divn.  
Gurgaon.

Endst.No. 6363-65 dated: 13-8-2014

A copy of the above is forwarded to the following for information and n/action.

1. The Accountant Elect. Divn. HUDA Gurgaon.
2. The HDM Elect.Divn.HUDA Gurgaon.
3. Agreement file.

Contractor Witness E.E.

Executive Engineer  
HUDA Elect. Divn.  
Gurgaon.